# C O N T E N T S

**Sixteenth Series, Vol.II, Second Session, 2014/1936 (Saka)**
**No.1, Monday, July 07, 2014/Ashadha 16, 1936 (Saka)**


| S U B J E C T | P A G E S |
|---|---|
| **ALPHABETICAL LIST OF MEMBERS OF SIXTEENTH LOK SABHA** | v-xxi |
| **OFFICERS OF LOK SABHA** | xxii |
| **COUNCIL OF MINISTERS** | xxiii-xxviii |
| **NATIONAL ANTHEM** | 2 |
| **MEMBERS SWORN** | 2 |
| **INTRODUCTION OF MINISTER** | 3 |
| **OBITUARY REFERENCES** | 4-5 |
| **ORAL ANSWERS TO QUESTIONS** | |
| Starred Question Nos.1 and 2 | 6-20 |
| **WRITTEN ANSWERS TO QUESTIONS** | |
| Starred Question Nos.3 to 20 | 21-81 |
| Unstarred Question Nos.1 to 66 | 82-196 |

**REFERENCES BY THE SPEAKER** 197-198

(i) Successful launch of Polar Satellite Launch Vehicle C-23 197

(ii) Congratulations to Ms. Saina Nehwal, Shri Pankaj Advani and Shri Jitu Rai for their outstanding achievements 198

**PAPERS LAID ON THE TABLE** 199

**ANDHRA PRADESH REORGANISATION (AMENDMENT) BILL, 2014 AND STATEMENT REGARDING ORDINANCE** 202

**MATTERS UNDER RULE 377** 203-219

(i) Need to include Bargi dam project in Jabalpur, Madhya Pradesh in the scheme of national projects

Shri Ganesh Singh 203

(ii) Need to revive Mahi Bajaj Project to solve irrigation and drinking water problems in Jalore and Sirohi districts of Rajasthan

Shri Devji M. Patel 204

(iii) Need to start work on Ken-Betwa River Link Project

Dr. Virendra Kumar 205

(iv) Need for revival package of Barauni Oil Refinery

Dr. Bhola Singh 206

(v) Need to take measures for early completion of North Koel Reservoir and Dam Project in Palamu, Jharkhand

Shri Sunil Kumar Singh 207

| | | |
|---|---|---|
| (vi) | Need to promote animal husbandry in the country to generate employment | |
| | Shrimati Jayshreeben Patel | 208 |
| (vii) | Need to take immediate steps to improve the power situation in Uttar Pradesh | |
| | Shri Jagdambika Pal | 208 |
| (viii) | Need to take measures to make Bandi River and Nahda dam in Pali district of Rajasthan Pollution free | |
| | Shri P.P. Chaudhary | 209 |
| (ix) | Need to provide sewer lines in Fatehpur Parliamentary Constituency, Uttar Pradesh | |
| | Sadhvi Niranjan Jyoti | 210 |
| (x) | Need to permit plying of heavy vehicles on Mahatma Gandhi Setu, Patna and Rajendra Road Bridge in Mokama, Bihar | |
| | Shrimati Rama Devi | 211 |
| (xi) | Need to provide safe drinking water, sanitation and toilet facilities to people living in coastal regions of the country particularly in Kerala | |
| | Shri Mullappally Ramachandran | 212 |
| (xii) | Need to make seed farm in Meichengam village of Tiruvannnamalai district in Tamil Nadu functional and also provide land for setting up an agricultural college in the area | |
| | Shrimati R. Vanaroja | 213 |
| (xiii) | Need to restore the quota of jute bag for packing foodgrains, fertilizers, sugar and cement. | |
| | Prof. Saugata Roy | 214 |

(xiv) Need to control discharge of industrial effluents into Santara creek of river Mahanadi by the refinery of Indian Oil Corporation Limited at Paradip in Odisha

Dr. Kulmani Samal 215

(xv) Need to develop adequate tourist facilities in Aurangabad, Maharashtra to boost tourism in the region

Shri Chandrakant Khaire 216

(xvi) Need to construct a Road Over Bridge at level crossing near Palakkad Railway Junction in Kerala

Shri M.B. Rajesh 217

(xvii) Need to prevent the felling of trees on the campus of National Defence Academy, Khadakwasla, Pune in Maharashtra

Shrimati Supriya Sule 218

(xviii) Need to set up a railway division in Bhagalpur, Bihar

Shri Shailesh Kumar 219

**ANNEXURE – I**

Member-wise Index to Starred Questions 224

Member-wise Index to Unstarred Questions 225

**ANNEXURE – II**

Ministry-wise Index to Starred Questions 226

Ministry-wise Index to Unstarred Questions 227

## ALPHABETICAL LIST OF MEMBERS OF SIXTEENTH LOK SABHA

Adhikari, Shri Deepak (Dev) (Ghatal)

Adhikari, Shri Sisir Kumar (Kanthi)

Adhikari, Shri Suvendu (Tamluk)

Adityanath, Yogi (Gorakhpur)

Adsul, Shri Anandrao (Amravati)

Advani, Shri L.K. (Gandhinagar)

Agrawal, Shri Rajendra (Meerut)

Ahir, Shri Hansraj Gangaram (Chandrapur)

Ahlawat, Shrimati Santosh (Jhunjhunu)

Ahluwalia, Shri S.S. (Darjeeling)

Ahamed, Shri E. (Malappuram)

Ahmed, Shri Sultan (Uluberia)

Ajmal, Shri Badruddin (Dhubri)

Ajmal, Shri Sirajuddin (Barpeta)

Ali, Shri Idris (Basirhat)

Amarappa , Shri Karadi Sanganna (Koppal)

Ananthkumar, Shri (Bangalore South)

Angadi, Shri Suresh C. (Belgaum)

Antony, Shri Anto (Pathanamthitta)

Anwar, Shri Tariq (Katihar)

Arunmozhithevan, Shri A. (Cuddalore)

Azad, Shri Kirti (Darbhanga)

Babu, Dr. Ravindra (Amalapuram)

Badal, Shrimati Harsimrat Kaur (Bhatinda)

Baheria, Shri Subhash Chandra (Bhilwara)

Baig, Shri Muzaffar Hussain (Baramulla)

Bais, Shri Ramesh (Raipur)

Baite, Shri Thangso (Outer Manipur)

Bakshi, Shri Subrata (Kolkata Dakshin)

Bala, Shrimati Anju (Misrikh)

Balyan, Dr. Sanjeev (Muzaffarnagar)

Bandyopadhyay, Shri Sudip (Kolkata Uttar)

Banerjee, Shri Abhishek (Diamond Harbour)

Banerjee, Shri Kalyan (Sreerampur)

Banerjee, Shri Prasun (Howrah)

Bansode, Adv. Sharad (Solapur)

Barman, Shri Bijoy Chandra (Jalpaiguri)

Barne, Shri Shrirang Appa (Maval)

Basheer, Shri E. T. Mohammad (Ponnani)

Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)

Bhagat, Shri Bodh Singh (Balaghat)

Bhagat, Shri Sudarshan (Lohardaga)

Bhamre, Dr. Subhash Ramrao (Dhule)

Bharathi Mohan, Shri R.K. (Mayiladuthurai)

Bharti, Sushri Uma (Jhansi)

Bhole, Shri Devendra Singh (Akbarpur)

Bhonsale, Shri Chh. Udayanraje (Satara)

Bhuria, Shri Dileep Singh (Ratlam)

Bidhuri, Shri Ramesh (South Delhi)

Biju, Shri P. K. (Alathur)

Birla, Shri Om (Kota)

Biswas, Shri Radheshyam (Karimganj)

Bohra, Shri Ramcharan (Jaipur City)

Bose, Prof. Sugata (Jadavpur)

Brahmpura, Shri Ranjit Singh (Khadoor Sahib)

Chakravarty, Shrimati Bijoya (Guwahati)

Chand, Shri Nihal (Ganganagar)

Chandel, Kunwar Pushpendra Singh (Hamirpur)

Chandrakasi, Shri M. (Chidambaram)

Chandrappa, Shri B. N. (Chitradurga)

Chandumajra, Shri Prem Singh (Anandpur Sahib)

Chaudhary, Shri C. R. (Nagaur)

Chaudhary, Shri Haribhai (Banaskantha)

Chaudhary, Shri P.P. (Pali)

Chaudhary, Shri Pankaj (Maharajganj)

Chaudhary, Shri Ram Tahal (Ranchi)

Chaudhary, Shri Santokh Singh (Jalandhar)

Chaudhury, Shri Jitendra (Tripura East)

Chauhan, Shri Devusinh (Kheda)

Chauhan, Shri P. P. (Panchmahal)

Chautala, Shri Dushyant (Hisar)

Chavan, Shri Ashok Shankarrao (Nanded)

Chavan, Shri Harishchandra (Dindori)

Chavda, Shri Vinod Lakhmashi (Kachchh)

Chhewang, Shri Thupstan (Ladakh)

Chhotelal, Shri (Robertsganj)

Chinnaiyan, Shri S. Selvakumara (Erode)

Choubey, Shri Ashwini Kumar (Buxar)

Choudhary, Col. Sonaram (Barmer)

Choudhary, Shri Babulal (Fatehpur Sikri)

Choudhary, Shri Birendra Kumar (Jhanjharpur)

Chouhan, Shri Nandkumar Singh (Khandwa)

Chowdhury, Shri A. H. khan (Maldaha Dakshin)

Chowdhury, Shri Adhir Ranjan (Baharampur)

Chudasama, Shri Rajeshbhai (Junagadh)

Danve, Shri Raosaheb Patil (Jalna)

Dastidar, Dr. Kakoli Ghosh (Barasat)

Datta, Shri Sankar Prasad (Tripura West)

Dattatreya, Shri Bandaru (Secunderabad)

De, Dr. Ratna (Nag) (Hooghly)

Deka, Shri Ramen (Mangaldai)

Deo, Shri Arka Keshari (Kalahandi)

Deo, Shri Kalikesh N. Singh (Bolangir)

Dev, Kumari Sushmita (Silchar)

Devegowda, Shri H.D. (Hassan)

Devi, Shrimati Rama (Sheohar)

Devi, Shrimati Veena (Munger)

Dharambir, Shri (Bhiwani-Mahendragarh)

Dhotre, Shri Sanjay (Akola)

Dhruvanarayana, Shri R. (Chamarajanagar)

Dhurve, Shrimati Jyoti (Betul)

Dohre, Shri Ashok Kumar (Etawah)

Diwakar, Shri Rajesh Kumar (Hathras)

Dubey, Shri Nishikant (Godda)

Dubey, Shri Satish Chandra (Valmiki Nagar)

Dwivedi, Shri Harishchandra alias Harish (Basti)

Elumalai, Shri V. (Arani)

Engti, Shri Biren Singh (Autonomous District)

Ering, Shri Ninong (Arunachal East)

Faizal, Mohammed (Lakshadweep)

Fatepara, Shri Devjibhai G. (Surendranagar)

Gaddigoudar, Shri P.C. (Bagalkot)

Gadkari, Shri Nitin (Nagpur)

Gaikwad, Dr. Sunil Baliram (Latur)

Gaikwad, Prof. Ravindra Vishwanath (Osmanabad)

Galla, Shri Jayadev (Guntur)

Gandhi, Shri Dharam Vira (Patiala)

Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)

Gandhi, Shri Feroze Varun (Sultanpur)

Gandhi, Shri Rahul (Amethi)

Gandhi, Shrimati Maneka Sanjay (Pilibhit)

Gandhi, Shrimati Sonia (Raibareilly)

Gangwar, Shri Santosh Kumar (Bareilly)

Gautam, Shri Satish Kumar (Aligarh)

Gavit, Dr. Heena Vijaykumar (Nandurbar)

Gawali, Shrimati Bhavana Pundalikrao (Yavatmal-Washim)

Geete, Shri Anant Gangaram (Raigad)

Geetha, Shrimati Kothapalli (Araku)

George, Adv. Joice (Idukki)

Ghosh, Shrimati Arpita (Balurghat)

Ghubaya, Shri Sher Singh (Ferozepur)

Giluwa, Shri Laxman (Singhbhum)

Girri, Shri Maheish (East Delhi)

Godse, Shri Hemant Tukaram (Nashik)

Gogoi, Shri Gaurav (Kaliabor)

Gohain, Shri Rajen (Nowgong)

Gopal, Dr. K. (Nagapattinam)

Gopalakrishnan, Shri C. (Nilgiris)

Gopalakrishnan, Shri R. (Madurai)

Goud, Dr. Boora Narsaiah (Bhongir)

Gowda, Shri D.V. Sadananda (Bangalore North)

Gowda, Shri S.P. Muddahanume (Tumkur)

Gupta, Shri Shyama Charan (Allahabad)

Gupta, Shri Sudheer (Mandsaur)

Gurjar, Shri Krishanpal (Faridabad)

Hansdah, Shri Ramchandra (Mayurbhanj)

Hansdak, Shri Vijay Kumar (Rajmahal)

Haque, Shri Mohd. Asrarul (Kishanganj)

Hari, Shri G. (Arakkonam)

Haribabu, Dr. Kambhampati (Visakhapatnam)

Hazra, Dr. Anupam (Bolpur)

Hegde, Shri Anantkumar (Uttara Kannada)

Hemamalini, Shrimati (Mathura)

Hikaka, Shri Jhina (Koraput)

Hooda, Shri Deepender Singh (Rohtak)

Hukkeri, Shri Prakash B. (Chikkodi)

Innocent, Shri (Chalakkudy)

Jadhav, Shri Prataprao (Buldhana)

Jadhav, Shri Sanjay Haribhau (Parbhani)

Jaiswal, Dr. Sanjay (Paschim Champaran)

Jardosh, Shrimati Darshana Vikram (Surat)

Jat, Prof. Sanwar Lal (Ajmer)

Jatua, Shri Choudhury Mohan (Mathurapur)

Jaunapuria, Shri Sukhbir Singh (Tonk-Sawai Madhopur)

Jayadevan, Shri C. N. (Thrissur)

Jayavardhan, Dr. J. (Chennai South)

Jena, Shri Rabindra Kumar (Balasore)

Jigajinagi, Shri Ramesh (Bijapur)

Joshi, Dr. Murli Manohar (Kanpur)

Joshi, Shri Chandra Prakash (Chittorgarh)

Joshi, Shri Pralhad (Dharwad)

Jyoti, Sadhvi Niranjan (Fatehpur)

Kachhadia, Shri Naranbhai Bhikhabhai (Amreli)

Kaiser, Choudhary Mehboob Ali (Khagaria)

Kalvakuntla, Shrimati kavitha (Nizamabad)

Kamaraj, Dr. K. (Kallakurichi)

Karandlaje, Kumari Shobha (Udupi Chikmagalur)

Karra, Shri Tariq Hameed (Srinagar)

Karunakaran, Shri P. (Kasargod)

Kashyap, Shri Dinesh (Bastar)

Kashyap, Shri Virender (Shimla)

Kaswan, Shri Rahul (Churu)

Kataria, Shri Rattan Lal (Ambala)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Katheria, Dr. Ramshankar (Agra)

Kaushik, Shri Ramesh Chander (Sonepat)

Khadse, Shrimati Rakshatai (Raver)

Khaire, Shri Chandrakant (Aurangabad)

Khalsa, Shri Harinder Singh (Fatehgarh Sahib)

Khan, Shri Md. Badaruddoza (Murshidabad)

Khan, Shri Saumitra (Bishanpur)

Khanduri, Maj. Gen. (Retd.) B.C. (Garhwal)

Khanna, Shri Vinod (Gurdaspur)

Kharge, Shri Mallikarjun (Gulbarga)

Kher, Shrimati Kirron (Chandigarh)

Khuba, Shri Bhagwanth (Bidar)

Kinjarapu, Shri Ram Mohan Naidu (Srikakulam)

Kishore, Shri Jugal (Jammu)

Kishore, Shri Kaushal (Mohanlalganj)

Kirtikar, Shri Gajanan (Mumbai North West)

Koli, Shri Bahadur Singh (Bharatpur)

Koshyari, Shri Bhagat Singh (Nainital-U.S.N.)

Kristappa, Shri N. (Hindupur)

Kulaste, Shri Faggan Singh (Mandla)

Kumar, Dr. Arun (Jahanabad)

Kumar, Dr. Virendra (Tikamgarh)

Kumar, Kunwar Sarvesh (Moradabad)

Kumar, Shri Ashwini (Karnal)

Kumar, Shri B. Vinod (Karimnagar)

Kumar, Shri Dharmendra (Aonla)

Kumar, Shri K. Ashok (Krishnagiri)

Kumar, Shri Kaushalendra (Nalanda)

Kumar, Shri P. (Tiruchirappalli)

Kumar, Shri Santosh (Purnea)

Kumar, Shri Shailesh (Bhagalpur)

Kumar, Shri Shanta (Kangra)

Kundariya, Shri Mohanbhai Kalyanjibhai (Rajkot)

Kushawaha, Shri Ravinder (Salempur)

Kushwaha, Shri Upendra (Karakat)

Laguri, Shrimati Sakuntala (Keonjhar)

Lakhanpal, Shri Raghav (Saharanpur)

Lekhi, Shrimati Meenakashi (New Delhi)

Lokhande, Shri Sadashiv (Shirdi)

Maadam, Shrimati Poonamben (Jamnagar)

Mahadik, Shri Dhananjay (Kolhapur)

Mahajan, Shrimati Poonam (North Central Mumbai)

Mahajan, Shrimati Sumitra (Indore)

Maharaj, Dr. Swami Sakshiji (Unnao)

Mahato, Dr. Banshilal (Korba)

Mahato, Dr. Mriganka (Purulia)

Mahato, Shri Bidyut Baran (Jamshedpur)

Mahtab, Shri Bhartruhari (Cuttack)

Mahendran, Shri C. (Pollachi)

Majhi, Shri Balbhadra (Nabarangpur)

Malviya, Prof. Chintamani (Ujjain)

Mandal, Dr. Tapas (Ranaghat)

Mani, Shri Jose K. (Kottayam)

Manjhi, Shri Hari (Gaya)

Mann, Shri Bhagwant (Sangrur)

Marabi, Shri Kamal Bhan Singh (Sarguja)

Maragatham, Shrimati K. (Kancheepuram)

Marutharajaa, Shri R. P. (Perambalur)

Maurya, Shri Keshav Prasad (Phulpur)

Meena, Shri Arjun Lal (Udaipur)

Meena, Shri Harish (Dausa)

Meghwal, Shri Arjun Ram (Bikaner)

Meinya, Dr. Thokchom (Inner Manipur)

Mishra, Shri Anoop (Morena)

Mishra, Shri Bhairon Prasad (Banda)

Mishra, Shri Daddan (Shrawasti)

Mishra, Shri Janardan (Rewa)

Mishra, Shri Kalraj (Deoria)

Misra, Shri Pinaki (Puri)

Modi, Shri Narendra (Varanasi)

Mohan, Shri M. Murli (Rajahmundry)

Mohan, Shri P.C. (Bangalore Central)

Mohapatra, Dr. Sidhant (Berhampur)

Moily, Shri M. Veerappa (Chikkaballapur)

Mondal, Shri Sunil Kumar (Bardhman Purba)

Mondal, Shrimati Pratima (Jayanagar)

Mufti, Kumari Mehbooba (Anantnag)

Mukherjee, Shri Abhijit (Jangipur)

Munda, Shri Karia (Khunti)

Muniyappa, Shri K.H. (Kolar)

Nagar, Shri Rodmal (Rajgarh)

Nagarajan, Shri P. (Coimbatore)

Nagesh, Shri Godam (Adilabad)

Naik, Prof. A.S.R. (Mahabubabad)

Naik, Shri B.V. (Raichur)

Naik, Shri Shripad Yesso (North Goa)

Narasimham, Shri Thota (Kakinada)

Nath, Shri Chand (Alwar)

Nath, Shri Kamal (Chhindwara)

Natterjee, Shri J.J.T. (Thoothukudi)

Nete, Shri Ashok Mahadeorao (Gadchiroli-chimur)

Ninama, Shri Manshankar (Banswara)

Nishad, Shri Ajay (Muzaffarpur)

Nishad, Shri Ram Charitra (Machhlishahar)

Nishank, Dr. Ramesh Pokhriyal (Haridwar)

Noor, Shrimati Mausam (Maldaha)

Oram, Shri Jual (Sundargarh)

Owaisi, Shri Asaduddin (Hyderabad)

Paatle, Shrimati Kamla (Janjgir-Champa)

Pal, Shri Jagdambika (Domariyaganj)

Pala, Shri Vincent H. (Shillong)

Panda, Shri Baijayant Jay (Kendrapara)

Pandey, Dr. Mahendra Nath (Chandauli)

Pandey, Shri Hari Om (Ambedkar Nagar)

Pandey, Shri Rajesh (Kushinagar)

Pandey, Shri Ravindra Kumar (Giridih)

Panneerselvam, Shri V. (Salem)

Paraste, Shri Dalpat Singh (Shahdol)

Parasuraman, Shri K. (Thanjavur)

Parthipan, Shri R. (Theni)

Paswan, Shri Chhedi (Sasaram)

Paswan, Shri Chirag (Jamui)

Paswan, Shri Kamlesh (Basgaon)

Paswan, Shri Ram Chandra (Samastipur)

Paswan, Shri Ramvilas (Hajipur)

Patasani, Shri Prasanna Kumar (Bhubaneswar)

Patel, Dr. K. C. (Valsad)

Patel, Shri Devji M. (Jalore)

Patel, Shri Dilip (Anand)

Patel, Shri Lalubhai Babubhai (Daman & Diu)

Patel, Shri Natubhai Gomanbhai (Dadra & Nagar Haveli)

Patel, Shri Prahlad Singh (Damoh)

Patel, Shri Subhash (Khargone)

Patel, Shrimati Anupriya (Mirzapur)

Patel, Shrimati Jayshreeben (Mahesana)

Pathak, Shrimati Riti (Sidhi)

Patil, Shri A.T. Nana (Jalgaon)

Patil, Shri Bheemrao B. (Zaheerabad)

Patil, Shri C. R. (Navsari)

Patil, Shri Kapil Moreshwar (Bhiwandi)

Patil, Shri Sanjay Kaka (Sangli)

Patole, Shri Nana (Bhandara-Gondia)

Paul, Shri Tapas (Krishnanagar)

Phule, Sadhvi Savitri Bai (Bahraich)

Poddar, Shrimati Aparupa (Arambag)

Prabakaran, Shri K. R. P. (Tirunelveli)

Pradhan, Shri Nagendra Kumar (Sambalpur)

Prasad, Dr. Bhagirath (Bhind)

Pratap, Shri Krishan (Jaunpur)

Premachandran, Shri N.K. (Kollam)

Radadiya, Shri Vithalbhai Hansrajbhai (Porbandar)

Radhakrishnan, Shri Pon (Kanyakumari)

Radhakrishnan, Shri R. (Puducherry)

Radhakrishnan, Shri T. (Virudhunagar)

Raghavan, Shri M.K. (Kozhikode)

Rai, Shri Nityanand (Ujiarpur)

Rai, Shri Prem Das (Sikkim)

Raj, Dr. Udit (North West Delhi)

Raj, Shrimati Krishna (Shahjahanpur)

Raajhaa, Shri A. Anwhar (Ramanathapuram)

Rajbhar, Shri Harinarayan (Ghosi)

Rajendran, Shri S. (Viluppuram)

Rajesh, Shri M. B. (Palakkad)

Rajoria, Dr. Manoj (Karauli-Dholpur)

Rajput, Shri Mukesh (Farrukhabad)

Raju, Shri Ashok Gajapathi (Vizianagaram)

Raju, Shri C.S. Putta (Mandya)

Raju, Shri Gokaraju Ganga (Narsapuram)

Ram, Shri Janak (Gopalganj)

Ram, Shri Vishnu Dayal (Palamu)

Ramachandran, Shri K. N. (Sriperumbudur)

Ramadoss, Dr. Anbumani (Dharmapuri)

Ramchandran, Shri Mullappally (Vadakara)

Ranjan, Shri Rajesh (Madhepura)

Ranjan, Shrimati Ranjeet (Supaul)

Rao, Shri Konakalla Narayana (Machhilipatnam)

Rao, Shri M. Venkateswara (Eluru)

Rao, Shri Muthamsetti Srinivasa [Avanthi] (Anakapalli)

Rao, Shri Rayapati Sambasiva (Narasaraopet)

Rathod, Shri D.S. (Sabarkantha)

Rathore, Col. Rajyavardhan (Jaipur Rural)

Rathore, Shri Hariom Singh (Rajsamand)

Rathwa, Shri Ramsinh (Chhota Udaipur)

Raut, Shri Vinayak Bhaurao (Ratnagiri-Sindhudurg)

Raval, Shri Paresh (Ahmedabad-East)

Rawat, Shrimati Priyanka Singh (Barabanki)

Ray, Shri Bishnu Pada (Andaman and Nicobar Islands)

Ray, Shri Ravindra Kumar (Kodarma)

Reddy, Shri A.P. Jithender (Mahabubnagar)

Reddy, Shri Ch. Malla (Malkajgiri)

Reddy, Shri Gutha Sukender (Nalgonda)

Reddy, Shri J.C. Divakar (Anantapur)

Reddy, Shri Konda Vishweshwar (Chevella)

Reddy, Shri Mekapati Raja Mohan (Nellore)

Reddy, Shri P. Srinivasa (Khammam)

Reddy, Shri P.V. Midhun (Rajampet)

Reddy, Shri S. P.Y. (Nandyal)

Reddy, Shri Y. S. Avinash (Kadapa)

Reddy, Shri Y. V. Subba (Ongole)

Renuka, Shrimati Butta (Kurnool)

Rijiju, Shri Kiren (Arunachal West)

Rio, Shri Neiphiu (Nagaland)

Rori, Shri Charanjeet Singh (Sirsa)

Roy, Prof. Saugata (Dum Dum)

Roy, Shrimati Sandhya (Medinipur)

Roy, Shrimati Satabdi (Birbhum)

Ruala, Shri C.L. (Mizoram)

Rudy, Shri Rajiv Pratap (Saran)

Sahu, Shri Chandulal (Mahasamund)

Sahu, Shri Lakhan Lal (Bilaspur)

Sahu, Shri Tamradhwaj (Durg)

Sai, Shri Vishnu Dev (Raigarh)

Saini, Shri Rajkumar (Kurukshetra)

Salim, Shri Mohammad (Raiganj)

Samal, Dr. Kulmani (Jagatsinghpur)

Sampla, Shri Vijay (Hoshiarpur)

Sampath, Dr. A. (Attingal)

Sangma, Shri Purno Agitok (Tura)

Sanghamita, Dr. Mamtaz (Bardhman Durgapur)

Sanjar, Shri Alok (Bhopal)

Saren, Dr. Uma (Jhargram)

Sarmah, Shri Ram Prasad (Tezpur)

Sarnia, Shri Naba Kumar (Kokrajhar)

Sarswati, Shri Sumedhanand (Sikar)

Satav, Shri Rajeev (Hingoli)

Sathyabama, Shrimati V. (Tiruppur)

Satpathy, Shri Tathagata (Dhenkanal)

Sawaikar, Adv. Narendra Keshav (South Goa)

Sawant, Shri Arvind (Mumbai South)

Scindia, Shri Jyotiraditya M. (Guna)

Senguttuvan, Shri B. (Vellore)

Senthilnathan, Shri P. R. (Sivaganga)

Sethi, Shri Arjun Charan (Bhadrak)

Shah, Shrimati Mala Rajyalakshmi (Tehri Garhwal)

Shanavas, Shri M.I. (Wayanad)

Shankarrao, Shri Mohite Patil Vijaysinh (Madha)

Sharma, Dr. Mahesh (Gautam Buddha Nagar)

Sharma, Shri Ram Kumar (Sitamarhi)

Sharma, Shri Ram Swaroop (Mandi)

Shekhawat, Shri Gajendra Singh (Jodhpur)

Shetty, Shri Gopal (Mumbai North)

Shetty, Shri Raju (Hatkanangle)

Shewale, Shri Rahul Ramesh (Mumbai South Central)

Shinde, Dr. Shrikant Eknath (Kalyan)

Shirole, Shri Anil (Pune)

Shivajirao, Shri Adhalrao Patil (Shirur)

Shyal, Dr. Bhartiben D. (Bhavnagar)

Siddeshwara, Shri G. M. (Davangere)

Sigriwal, Shri Janardan Singh (Maharajganj)

Simha, Shri Pratap (Mysore)

Singh, Capt. Amarinder (Amritsar)

Singh, Dr. Bhola (Begusarai)

Singh, Dr. Jitendra (Udhampur)

Singh, Dr. Nepal (Rampur)

Singh, Dr. Prabhas Kumar (Bargarh)

Singh, Dr. Satya Pal (Baghpat)

Singh, Dr. Yashwant (Nagina)

Singh, Gen. (Retd) Vijay Kumar (Ghaziabad)

Singh, Kunwar Bharatendra (Bijnor)

Singh, Kunwar Haribansh (Pratapgarh)

Singh, Prof. Sadhu (Faridkot)

Singh, Shri Abhishek (Rajnandgaon)

Singh, Shri Bharat (Ballia)

Singh, Shri Bhola (Bulandshahr)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Dushyant (Jhalawar-Baran)

Singh, Shri Ganesh (Satna)

Singh, Shri Giriraj (Nawada)

Singh, Shri Hemendra Chandra (Kandhamal)

Singh, Shri Hukum (Kairana)

Singh, Shri Kirti Vardhan (Gonda)

Singh, Shri Lallu (Faizabad)

Singh, Shri Nagendra (Khajuraho)

Singh, Shri Pashupati Nath (Dhanbad)

Singh, Shri R. K. (Arrah)

Singh, Shri Radha Mohan (East Champaran)

Singh, Shri Rajnath (Lucknow)

Singh, Shri Rajveer (Etah)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Rama Kishore (Vaishali)

Singh, Shri Rao Inderjit (Gurgaon)

Singh, Shri Ravneet (Ludhiana)

Singh, Shri Satyapal (Sambhal)

Singh, Shri Sunil Kumar (Chatra)

Singh, Shri Sushil Kumar (Aurangabad)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Virendra (Bhadohi)

Sinha, Shri Jayant (Hazaribagh)

Sinha, Shri Manoj (Ghazipur)

Sinha, Shri Shatrughan (Patna Sahib)

Sinha, Shrimati Renuka (Cooch Behar)

Sivaprasad, Shri Naramalli (Chittoor)

Solanki, Dr. Kirit P. (Ahmedabad)

Somaiya, Dr. Kirit (Mumbai North East)

Sonkar, Shri Vinod Kumar (Kaushambi)

Sonker, Shrimati Neelam (Lalganj)

Sonowal, Shri Sarbananda (Lakhimpur)

Soren, Shri Shibu (Dumka)

Srihari, Shri Kadiyam (Warangal)

Srinivas, Shri Kesineni (Vijayawada)

Sriram, Shri Malyadri (Bapatla)

Sriramulu, Shri B. (Bellary)

Sule, Shrimati Supriya (Baramati)

Suman, Shri Balka (Peddapalli)

Sundaram, Shri P. R. (Namakkal)

Supriyo, Shri Babul (Asansol)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Swain, Shri Ladu Kishore (Aska)

Swaraj, Shrimati Sushma (Vidisha)

Tadas, Shri Ramdas C. (Wardha)

Tamta, Shri Ajay (Almora)

Tanwar, Shri Kanwar Singh (Amroha)

Tarai, Shrimati Rita (Jajpur)

Tasa, Shri Kamakhya Prasad (Jorhat)

Teacher, Shrimati P.K. Shreemathi (Kannur)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)

Thakur, Shri Anurag Singh (Hamirpur)

Thakur, Shri K. K. (Bongaon)

Thakur, Shrimati Savitri (Dhar)

Thambidurai, Dr. M. (Karur)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thomas, Prof. K.V. (Ernakulam)

Tirkey, Shri Dasrath (Alipurduars)

Tiwari, Shri Manoj (North East Delhi)

Tomar, Shri Narendra Singh (Gwalior)

Tripathi, Shri Sharad (Sant Kabir Nagar)

Trivedi, Shri Dinesh (Barrackpur)

Tumane, Shri Krupal Balaji (Ramtek)

Udasi, Shri Shivkumar (Haveri)

Uddin, Shri Tasleem (Araria)

Udhayakumar, Shri M. (Dindigul)

Usendi, Shri Vikram (Kanker)

Utawal, Shri Manohar (Devas)

Vaghela, Shri L. K. (Patan)

Vanaroja, Shrimati R. (Tiruvannamalai)

Vardhan, Dr. Harsh (Chandni Chowk)

Varma, Shrimati Dev (Bankura)

Vasanthi, Shrimati M. (Tenkasi)

Vasava, Shri Manshukhbhai Dhanjibhai (Bharuch)

Vasava, Shri Parbhubhai Nagarbhai (Bardoli)

Velagapalli, Shri Varaprasad Rao (Tirupati)

Venkatesh Babu, Shri T. G. (Chennai North)

Venugopal, Dr. P. (Tiruvallur)

Venugopal, Shri K. C. (Alappuzha)

Verma, Dr. Anshul (Hardoi)

Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shrimati Rekha (Dhaurahra)

Vichare, Shri Rajan (Thane)

Vijaya Kumar, Shri S. R. (Chennai Central)

Wanga, Shri Chintaman Navasha (Palghar)

Yadav, Shri Akshay (Firozabad)

Yadav, Shri Dharmendra (Badaun)

Yadav, Shri Hukmdeo Narayan (Madhubani)

Yadav, Shri Jai Prakash Narayan (Banka)

Yadav, Shri Laxmi Narayan (Sagar)

Yadav, Shri Mulayam Singh (Azamgarh)

Yadav, Shri Om Prakash (Siwan)

Yadav, Shri Ram Kripal (Pataliputra)

Yadav, Shrimati Dimple (Kannauj)

Yediyurappa, Shri B.S. (Shimoga)

Yellaiah, Shri Nandi (Nagar Kurnool)

# OFFICERS OF LOK SABHA

## THE SPEAKER

Shrimati Sumitra Mahajan

## PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Dr. M. Thambidurai

Shri Hukmdeo Narayan Yadav

Prof. K.V. Thomas

Shri Anandrao Adsul

Shri Prahlad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayan Rao

Shri Hukum Singh

## GENERAL SECRETARY

Shri P. Sreedharan

# COUNCIL OF MINISTERS

## CABINET MINISTERS

| | |
|---|---|
| Shri Narendra Modi | The Prime Minister and also in-charge of:<br>(i) Ministry of Personnel, Public Grievances and Pensions;<br>(ii) Department of Atomic Energy;<br>(iii) Department of Space; and<br>All important Policy issues and all other portfolios not allocated to any Minister. |
| Shri Rajnath Singh | The Minister of Home Affairs |
| Shrimati Sushma Swaraj | The Minister of External Affairs and Minister of Overseas Indian Affairs |
| Shri Arun Jaitley | The Minister of Finance, Minister of Corporate Affairs and Minister of Defence |
| Shri M. Venkaiah Naidu | The Minister of Urban Development, Minister of Housing and Urban Poverty Alleviation and Minister of Parliamentary Affairs |
| Shri Nitin Gadkari | The Minister of Road Transport and Highways, Minister of Shipping, Minister of Rural Development, Minister of Panchayati Raj and Minister of Drinking Water and Sanitation |
| Shri D.V. Sadananda Gowda | The Minister of Railways |
| Sushri Uma Bharti | The Minister of Water Resources, River Development and Ganga Rejuvenation |
| Dr. Najma A. Heptulla | The Minister of Minority Affairs |

| | |
|---|---|
| Shri Ramvilas Paswan | The Minister of Consumer Affairs, Food and Public Distribution |
| Shri Kalraj Mishra | The Minister of Micro, Small and Medium Enterprises |
| Shrimati Maneka Sanjay Gandhi | The Minister of Women and Child Development |
| Shri Ananthkumar | The Minister of Chemicals and Fertilizers |
| Shri Ravi Shankar Prasad | The Minister of Communications and Information Technology and Minister of Law and Justice |
| Shri Ashok Gajapathi Raju | The Minister of Civil Aviation |
| Shri Anant Gangaram Geete | The Minister of Heavy Industries and Public Enterprises |
| Shrimati Harsimrat Kaur Badal | The Minister of Food Processing Industries |
| Shri Narendra Singh Tomar | The Minister of Mines, Minister of Steel and Minister of Labour and Employment |
| Shri Jual Oram | The Minister of Tribal Affairs |
| Shri Radha Mohan Singh | The Minister of Agriculture |
| Shri Thaawar Chand Gehlot | The Minister of Social Justice and Empowerment |
| Shrimati Smriti Zubin Irani | The Minister of Human Resource Development |
| Dr. Harsh Vardhan | The Minister of Health and Family Welfare |

## MINISTERS OF STATE (INDEPENDENT CHARGE)

| | |
|---|---|
| Gen. (Retd.) Vijay Kumar Singh | The Minister of State of the Ministry of Development of North Eastern Region, Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Overseas Indian Affairs |
| Shri Rao Inderjit Singh | The Minister of State of the Ministry of Planning, Minister of State of the Ministry of Statistics and Programme Implementation, and Minister of State in the Ministry of Defence |
| Shri Santosh Kumar Gangwar | The Minister of State of the Ministry of Textiles, Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Water Resources, River Development and Ganga Rejuvenation |
| Shri Shripad Yesso Naik | The Minister of State of the Ministry of Culture and Minister of State of the Ministry of Tourism |
| Shri Dharmendra Pradhan | The Minister of State of the Ministry of Petroleum and Natural Gas |
| Shri Sarbananda Sonowal | The Minister of State of the Ministry of Skill Development, Entrepreneurship, Youth Affairs and Sports |
| Shri Prakash Javadekar | The Minister of State of the Ministry of Information and Broadcasting, Minister of State of the Ministry of Environment, Forest and Climate Change and Minister of State in the Ministry of Parliamentary Affairs |

| | |
|---|---|
| Shri Piyush Goyal | The Minister of State of the Ministry of Power, Minister of State of the Ministry of Coal and Minister of State of the Ministry of New and Renewable Energy |
| Dr. Jitendra Singh | The Minister of State of the Ministry of Science and Technology, Minister of State of the Ministry of Earth Sciences, Minister of State in the Prime Minister's Office, Minister of State in the Ministry of Personnel, Public Grievances and Pensions, Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space |
| Shrimati Nirmala Sitharaman | The Minister of State of the Ministry of Commerce and Industry, Minister of State in the Ministry of Finance and Minister of State in the Ministry of Corporate Affairs |

## MINISTERS OF STATE

| | |
|---|---|
| Shri G.M. Siddeshwara | The Minister of State in the Ministry of Civil Aviation |
| Shri Manoj Sinha | The Minister of State in the Ministry of Railways |
| Shri Nihal Chand | The Minister of State in the Ministry of Chemicals and Fertilizers, |
| Shri Upendra Kushwaha | The Minister of State in the Ministry of Rural Development, Minister of State in the Ministry of Panchayati Raj and Minister of State in the Ministry of Drinking Water and Sanitation |
| Shri Pon Radhakrishnan | The Minister of State in the Ministry of Heavy Industries and Public Enterprises |
| Shri Kiren Rjiju | The Minister of State in the Ministry of Home Affairs |
| Shri Krishanpal Gurjar | The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Shipping |
| Dr. Sanjeev Balyan | The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries |
| Shri Mansukhbhai Dhanjibhai Vasava | The Minister of State in the Ministry of Tribal Affairs |
| Shri Raosaheb Patil Danve | The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution |

| | |
|---|---|
| Shri Vishnu Dev Sai | The Minister of State in the Ministry of Mines, Minister of State in the Ministry of Steel and Minister of State in the Ministry of Labour and Employment |
| Shri Sudarshan Bhagat | The Minister of State in the Ministry of Social Justice and Empowerment |

# LOK SABHA DEBATES

Vol. II First day of Second Session of Sixteenth Lok Sabha No.1

LOK SABHA

----------

Monday, July 07, 2014/Ashadha 16, 1936 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

## NATIONAL ANTHEM

*The National Anthem was played.*

---

**11.01 hrs.**

## MEMBERS SWORN

HON. SPEAKER: Now the Secretary General to call the names of the hon. Members for taking oath or affirmation.

SECRETARY GENERAL : Shri Prakash Babanna Hukkeri.

| | | | | | | |
|---|---|---|---|---|---|---|
| 1. | Shri Prakash Babanna Hukkeri (Chikkodi) | - | Oath | - | Kannada |
| 2. | Prof. Sanwar Lal Jat (Ajmer) | : | Not present | | |

---

**11.01 ½ hrs.**

## INTRODUCTION OF MINISTER

**प्रधानमंत्री (श्री नरेन्द्र मोदी) :** माननीय अध्यक्ष महोदया, मैं आपकी अनुमति से आपसे व आपके माध्यम से इस सम्मानित सदन से अपने मंत्रिपरिषद् के एक सहयोगी का परिचय कराना चाहता हूं : -

**राज्य मंत्री (स्वतंत्र प्रभार)**

| | |
|---|---|
| श्री पीयूष गोयल | विद्युत मंत्रालय के राज्य मंत्री, कोयला मंत्रालय के राज्य मंत्री तथा नवीन और नवीकरणीय ऊर्जा राज्य मंत्री |

इनका परिचय दिनांक 06.06.2014 को नहीं हो सका था।

**11.03 hrs**

## OBITUARY REFERENCES

HON. SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri Harbhajan Lakha who was a Member of the Ninth and Eleventh Lok Sabhas representing the Phillaur Parliamentary Constituency of Punjab.

**Shri Lakha** was a Member of the Committee on Labour and Welfare and the House Committee.

Shri Harbhajan Lakha passed away on 11th June, 2014 in Shahid Bhagat Singh Nagar, Punjab at the age of 72.

We deeply mourn the loss of Shri Harbhajan Lakha and convey our condolences to the bereaved family.

**Hon. Members**, four persons were reportedly killed and twenty-two others injured when the New Delhi – Dibrugarh Rajdhani Express derailed in Saran district of Bihar on 25 June, 2014.

**In another tragic accident** about fifteen persons were killed and several others injured when the trunk pipeline of Gas Authority of India Limited (GAIL) exploded following a gas leak near Nagaram in East Godavari district of Andhra Pradesh on 27 June, 2014.

**Hon. Members,** ten persons including five children and three women lost their lives and two others were injured when a dilapidated four-storied building collapsed in Delhi on 28 June, 2014.

**In yet another tragic accident,** over sixty persons lost their lives and several others were injured when an eleven-storeyed under construction building collapsed due to heavy rains in Chennai on 28 June 2014.

The House expresses its profound sorrow on these tragic accidents which have brought pain and suffering to the bereaved families and prays for succour for all the affected people.

The House may now stand in silence for a short-while as a mark of respect to the memory of the departed.

**11.04 hrs.**

*The Members then stood in silence for a short while.*

---

**11.05 hrs**

## ORAL ANSWERS TO QUESTIONS

… (*Interruptions*)

HON. SPEAKER: Q. No. 1, Shri Hansraj Ahir.

… (*Interruptions*)

**11.06 hrs**

*At this stage, Shri Jyotiraditya M. Scindia, Shri Kalyan Banerjee, Shrimati Kavitha Kalvakuntla, Shri Dharmendra Yadav, Shri Rajesh Ranjan and some other hon. Members came and stood on the floor near the Table.*

… (*Interruptions*)

## (Q. 1)

**श्री हंसराज गंगाराम अहीर :** अध्यक्ष महोदया, मैं माननीय मंत्री जी से पूछना चाहता हूं कि एन. डी. ए. के शासनकाल में, वर्ष 2003 से पेट्रोल में 5 फीसदी एथनॉल मिश्रण करने के लिए स्वीकृति दी गई थी। ...(व्यवधान) मंत्री महोदय के जवाब में हमें यह भी बताया गया है कि एथनॉल की आपूर्ति करने वाली कंपनियां 5 प्रतिशत से 25 प्रतिशत एथनॉल मिश्रण करने की मांग कर रही हैं। ...(व्यवधान) और इतनी आपूर्ति करने की उनकी इच्छा है। ...(व्यवधान) लेकिन, जो जवाब आया है उसमें स्पष्ट है कि वर्ष 2013-14 तक, 5 फीसदी एथनॉल मिश्रण करने की जो नीति थी, ...(व्यवधान) वह पूरी न करते हुए, 1.37 फीसदी तक ही पेट्रोल में एथनॉल मिश्रण करने का लक्ष्य हम पूरा कर सके हैं।...(व्यवधान) मैं मंत्री महोदय से पूछना चाहता हूं कि हमारे देश में पेट्रोल बहुत बड़ी मात्रा में आयात करना पड़ता है। ...(व्यवधान) अगर, हम अधिक से अधिक एथनॉल को पेट्रोल में मिश्रण करते हैं ...(व्यवधान) तो, देश को कुछ बचत हो सकती है। ...(व्यवधान) 5 फीसदी से लेकर 10 फीसदी तक पेट्रोल में एथनॉल मिश्रण करने की अनिवार्य नीति बनाने हेतु...(व्यवधान) क्या इसे हम कंपनियों पर लागू कर सकते हैं,...(व्यवधान) जिससे देश को लाभ मिले?...(व्यवधान)

**श्री धर्मेन्द्र प्रधान :** अध्यक्ष महोदया, माननीय सदस्य ने देश के सामने एक महत्वपूर्ण प्रश्न उठाए हैं। ...(व्यवधान) शुगर इंडस्ट्रीज की तरफ से 5 प्रतिशत से 25 प्रतिशत तक एथनॉल लैंडिंग की मांग है। ...(व्यवधान) लेकिन, वे पुराने अनुभव हैं।...(व्यवधान) जिस प्रकार एथनॉल सप्लाई की क्वांटीटी पिछले अनुभव से 1.37 प्रतिशत तक हो पाई है।...(व्यवधान) कुछ प्रश्न उसके साथ जुड़े हुए हैं।...(व्यवधान) मार्केटिंग नेटवर्किंग से कुछ प्रश्न जुड़े हुए हैं। ...(व्यवधान) जो मूल्य अभी तक एथनॉल उत्पादन कार्यों को मिल रहा है ...(व्यवधान) और जो कंपनी जिस पद्धति से ले रहा है।...(व्यवधान) उसमें कुछ विवाद है। ...(व्यवधान) उसमें कुछ विसंगतियां हैं। ...(व्यवधान) हमारा शासन आने के बाद इन सारे विषयों को संज्ञान में ले कर, ...(व्यवधान) किसान के हित में सारे नियमों को, ...(व्यवधान) किसान हितैषी नीति लगाने का हमने तय किया है।...(व्यवधान) आने वाले दिनों के अंदर किसानों के हित में ज्यादा से ज्यादा हम एथनॉल ले पाएं उसके लिए दर निर्धारण का नया तरीका हम लागू करने वाले हैं। ...(व्यवधान)

**श्री हंसराज गंगाराम अहीर :** माननीय अध्यक्ष महोदया, मैं मंत्री महोदय से कहना चाहता हूं कि एथनॉल के मूल्य निर्धारण करने हेतु सरकार ने संयुक्त सचिवों की एक समिति गठित की है।...(व्यवधान) उस संयुक्त समिति ने ईबीपी की नीलामी हेतु जो बैंच मार्क तय किया है, वह कम है।...(व्यवधान) एथनॉल उत्पादक कम्पनियां इसे दोषपूर्ण मानती हैं।...(व्यवधान) जिस तरह एथनॉल के मूल्य निर्धारण किए जा रहे हैं, उसमें

बढ़ाने की मांग की जा रही है जबकि हम आयातित पैट्रोल को 70 रुपये से अधिक मूल्य देते हैं और एथनॉल को 44 रुपये देते हैं। क्या इसे बढ़ाने के लिए और एथनॉल के उत्पादन को प्रोत्साहन देने के लिए सरकार कोई नई नीति बनाने जा रही है? क्या सरकार एथनॉल का मूल्य बढ़ाकर देने पर विचार कर रही है?

**श्री धर्मेन्द्र प्रधान :** माननीय अध्यक्ष महोदया, माननीय सदस्य की समस्या कुछ हद तक वाजिब है। इस देश में एथनॉल ब्लैंडिंग हो। ...(व्यवधान) ईबीपी स्कीम माननीय अटल बिहारी वाजपेयी जी के समय में वर्ष 2001 में शुरू हुई थी। वर्ष 2003 में नौ राज्यों और चार केन्द्र शासित प्रदेशों में लागू हुई थी। ...(व्यवधान) उस समय सरकार अपनी तरफ से एक कर निर्धारित करती थी और जैसे अनुभव प्राप्त करने के साथ आगे बढ़ी, दो महत्वपूर्ण फैसले हुए हैं - पांच प्रतिशत ब्लैंडिंग मैनडेटरी की गई है और इसे मार्किट डिटरमिन प्राइस बाजार मूल्यों के साथ जोड़ने की पद्धति की गई है।...(व्यवधान) मैं आपके माध्यम से सदन को नई सरकार की ओर से आश्वस्त करना चाहता हूं कि किसानों का हित सर्वोपरि है।...(व्यवधान) आज रिफाइनरी के गेट से जो पैट्रोल का प्राइस 48 रुपये पड़ता है, मोदी जी का नया शासन, नई सरकार उसी की तरजीह पर बाजार भाव में ऑयल कम्पनियों के माध्यम से देश के किसानों को एथनॉल प्राइस दे सकती है, यह हम जिम्मेदारी के साथ आपके सामने जवाब देते हैं।

SHRI S.P.Y. REDDY: Madam Speaker, thank you very much for giving me this opportunity. … (*Interruptions*) I am the manufacturer of ethanol. Hence, I can speak with authority on this issue. … (*Interruptions*) The price fixation of ethanol should be based on scientific factors like, (i) the cost of imported petrol per kilo calories; plus (ii) the value of anti-knocking agent that is replaced by ethanol; and (iii) being *swadeshi,* the value of energy security and the value of economic activity, and hence the taxes it will generate. … (*Interruptions*)

Hence, the rate of ethanol should be determined by an independent expert agency keeping all the above factors. … (*Interruptions*)

I am now asking the Minister whether the Minister is thinking on those lines or not. The fixing of the price of ethanol should be based on scientific methods. … (*Interruptions*)

**श्री धर्मेन्द्र प्रधान :** माननीय सदस्य ने पैट्रोल और एथनॉल की कैलोरिफिक वैल्यू के बारे में प्रश्न उठाया है। कितनी माइलेज गाड़ी जा सकती है, पैट्रोल और एथनॉल में थोड़ी डिसपैरिटी है।...(व्यवधान) एथनॉल की ऐफीशिएंसी थोड़ी कम है। लेकिन देश के किसानों के हित में, बहुसंख्यक आबादी के हित में उस समय की सरकार ने सही फैसला लिया है। उस फैसले को नई सरकार और आगे बढ़ाएगी।...(व्यवधान)

**डॉ. किरीट सोमैया :** माननीय अध्यक्ष महोदया, मैं मंत्री जी से विनती करना चाहता हूं कि गत दस वर्षों में सिर्फ नॉन कन्वेंशनल फ्यूल और एनर्जी की बातें ही हुई हैं। ... (व्यवधान) क्या मोदी सरकार इस संबंध में ठोस कदम उठाकर, एक्शन प्लान बनाकर उसके एग्जिक्यूशन के लिए कोई योजना बनायेगी? सरकार ने इस बारे में कुछ सोचा है, तो बताये। ...(व्यवधान)

**श्री धर्मेन्द्र प्रधान :** अध्यक्ष महोदया, माननीय सदस्य ने एक महत्वपूर्ण विषय सदन के सामने रखा है। ... (व्यवधान) पिछले दस सालों में सिर्फ बातें हुई हैं, कोई ठोस कानूनी सुधार नहीं हुए हैं। ... (व्यवधान) इस सरकार ने आते ही इसमें एक सैद्धांतिक फैसला लिया है कि नॉन कन्वेंशनल एनर्जी सैक्टर को बढ़ावा दिया जायेगा ...(व्यवधान) नयी-नयी ऊर्जा के बारे में सोचा जायेगा और उसकी बाजार दर के साथ ...(व्यवधान) मैं पुनः कहना चाहता हूं, आपके माध्यम से इस सदन को आश्वस्त करना चाहता हूं कि जो मूल बॉटलनेक है, जो मूल समस्या है, किसानों को उचित मूल्य मिले ... (व्यवधान) उस संबंध में एनडीए की नयी सरकार, प्रधान मंत्री जी ने जब जिम्मेदारी संभाली, तब उन्होंने इसी सदन में आश्वस्त किया था कि उनकी सरकार की पहली प्राथमिकता देश के गरीबों के हित में है। ... (व्यवधान) माननीय सदस्य ने जो महत्वपूर्ण विषय उठाया, उस रेट डिसपैरिटी के बारे में, किसानों को ज्यादा मूल्य मिले, जो बैंचमार्क प्राइस तय किया जायेगा, वह प्रोग्रेसिव होगा और पेट्रोल के साथ लगभग मिलकर होगा ...(व्यवधान) मैं यह आश्वस्त करना चाहता हूं।

SHRI KALIKESH NARAYAN SINGH DEO: The Minister has talked about raising the issue of ethanol blending in relationship to the farmers getting the due emoluments. … (*Interruptions*) However, if the farmer does not make ethanol, they will make alcohol out of molasses. … (*Interruptions*) So, in any case, the farmer will get his due. … (*Interruptions*) The Minister should not guise ethanol blending in the form of giving benefit to the farmers. In reality, ethanol blending is used to combat climate change and reduce carbon emission. … (*Interruptions*) Therefore, how much carbon emission will be lessened if the mandatory ethanol

blending is increased from five per cent to 10 per cent, as suggested by the Minister? … (*Interruptions*)

**श्री धर्मेन्द्र प्रधान :** अध्यक्ष महोदया, माननीय सदस्य का प्रश्न मूल प्रश्न से संबंधित नहीं है। ...(व्यवधान)

**माननीय अध्यक्ष :** माननीय सदस्यों, मेरी आप सबसे रिक्वैस्ट है।

...(व्यवधान)

**माननीय अध्यक्ष :** कृपया आप सब इस बात को समझिए। मेरी आप सबसे रिक्वैस्ट है कि आज बजट सैशन का पहला दिन है। मैंने आपके सब नोटिसेज भी देखे हैं, मगर यह प्रश्न काल है।

...(व्यवधान)

**माननीय अध्यक्ष :** आप प्रश्न काल बाधित न कीजिए। उसके बाद आपने जो भी नोटिसेज या बताया है, हम हर एक बात पर चर्चा करने की पूरी-पूरी कोशिश करेंगे। लेकिन अभी आप सब प्रश्न काल बाधित न करें। प्रश्न काल बाधित नहीं होगा।

...(व्यवधान)

HON. SPEAKER: Q. No. 2. Shrimati Supriya Sule.

… (*Interruptions*)

SHRIMATI SUPRIYA SULE : Madam, it is the insensitivity of the Government which has shocked. … (*Interruptions*) The NDA Government has given this country – unemployment and price rise. …. … (*Interruptions*) Price rise is such a big issue. … (*Interruptions*) Petrol is more of a discussion…. … (*Interruptions*)

**माननीय अध्यक्ष:** सुप्रिया जी, आपको केवल प्रश्न संख्या बोलनी है। क्या आपको अपना प्रश्न नहीं पूछना है?

…(व्यवधान)

SHRIMATI SUPRIYA SULE : Definitely I want to ask the question. … (*Interruptions*).

**माननीय अध्यक्ष:** आप सबसे पहले प्रश्न संख्या बोलिए।

…(व्यवधान)

SHRIMATI SUPRIYA SULE : The answer which the Government has given is completely unsatisfactory. … (*Interruptions*) The answer is a bureaucratic answer with which we are not satisfied. … (*Interruptions*)

**माननीय अध्यक्ष :** सबसे पहले आप प्रश्न संख्या बोलिये।

…(व्यवधान)

SHRIMATI SUPRIYA SULE : Ethanol blending is far more important today. Is it not more important than the price rise? … (*Interruptions*)

**माननीय अध्यक्ष :** क्या आपको प्रश्न नहीं पूछना है?

…(व्यवधान)

SHRIMATI SUPRIYA SULE : I want to ask about employment generation. Unemployment seems to be one of the biggest challenges in our country. … (*Interruptions*)

**माननीय अध्यक्ष :** सुप्रिया जी, आप एक मिनट रुकिये। सबसे पहले आप प्रोसीजर के अनुसार प्रश्न संख्या बोलिये।

…(व्यवधान)

SHRIMATI SUPRIYA SULE : 'Unemployment of our country', that is my question. … (*Interruptions*)

HON. SPEAKER: So, say Q. No. 2.

SHRIMATI SUPRIYA SULE : Q. No. 2.

**(Q. 2)**

SHRIMATI SUPRIYA SULE: The answer that he has given is completely unsatisfactory.… (*Interruptions*) He has not given any solution and he has not answered my basic question, which is, how we are going to reduce unemployment or what intervention he is making to reduce the unemployment in this country. He has not given any answer to it. … (*Interruptions*)

**माननीय अध्यक्ष** : आपका प्रश्न क्या है?

…(व्यवधान)

SHRIMATI SUPRIYA SULE : My question is this. What is the Government doing for reducing unemployment?

**श्री नरेन्द्र सिंह तोमर:** माननीय अध्यक्ष महोदया, भारत सरकार बेरोज़गारी को अहम विषय मानती है। …(व्यवधान) इस बात को सारा देश जानता है। हमारे प्रधानमंत्री जी ने रोज़गार के अवसर बढ़ाने के प्रति अपनी प्रतिबद्धता प्रकट की है। …(व्यवधान) आने वाले समय में भारतीय जनता पार्टी की सरकार रोज़गार के अवसर बढ़ाने के लिए अनेक उपाय कर रही है। अभी इस सरकार का मात्र एक माह हुआ है, …(व्यवधान) लेकिन इसके बावजूद हमारी सरकार माननीय मोदी जी के नेतृत्व में कृषि पर आधारित उद्योगों को बढ़ावा देना चाहती है, …(व्यवधान) पर्यटन पर आधारित उद्योगों को बढ़ावा देना चाहती है। …(व्यवधान) हम कौशल उन्नयन करना चाहते हैं। …(व्यवधान) बड़ी संख्या में वोकेशनल ट्रेनिंग बढ़ाना चाहते हैं। …(व्यवधान) ढ़ाई हजार आई.टी.आईज़ खोलना चाहते हैं। …(व्यवधान) कौशल उन्नयन करके बड़ी संख्या में रोज़गार के अवसर उपलब्ध हों, …(व्यवधान) यह मोदी जी के नेतृत्व में इस देश में सुनिश्चित होगा, मैं यह विश्वासपूर्वक कह सकता हूँ। …(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 12 noon.

**11.22 hrs**

*The Lok Sabha then adjourned till Twelve of the Clock.*

**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock*

*(*Hon. Speaker *in the Chair)*

## REFERENCES BY THE SPEAKER

### (i) Successful launch of Polar Satellite Launch Vehicle C-23

HON. SPEAKER: Hon. Members, as you are aware, on 30th June, 2014 our country successfully launched the Polar Satellite Launch Vehicle PSLV- C23 with five satellites and placed them in their intended orbits in textbook precision.

With this launch, our nation has yet again exhibited its prowess and immense potential in the domain of space endeavours. This accomplishment by our space scientists has done us proud.

The House conveys its felicitations to the Indian Space Research Organisation's dedicated team of scientists and technologists for making this mission a success and wishes them success in their future endeavours.

## (ii) Congratulations to Ms. Saina Nehwal, Shri Pankaj Advani and Shri Jitu Rai for their outstanding achievements

HON. SPEAKER: Hon. Members, I am sure all of you will also join me in extending our felicitations to Ms. Saina Nehwal for winning Star Australian Super Series in Sydney on 29th June, 2014; Shri Pankaj Advani for becoming the first player in the world to win world titles in the long and short formats of both billiards and snooker by winning the IBSF World 6-Red Snooker Championship in Sharm El-Sheikh, Egypt on the same day; and to Shri Jitu Rai for achieving the world's number one ranking in air pistol event after wining three medals in the ISSF World Cups in Munich, Germany and Maribor, Slovenia.

The House congratulates Ms. Saina Nehwal, Shri Pankaj Advani and Shri Jitu Rai for their outstanding achievements which are a matter of national pride and will be a source of inspiration for our budding sportspersons.

---

**12.03 hrs**

## PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, papers to be laid. Item no. 5 – Shri G.M. Siddeshwara.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA) : I beg to lay on the Table:-

(1) A copy of the Airports Authority of India (Annual Report and Annual Statement of Accounts) Rules, 2014 (Hindi and English versions) published in Notification No. S.O. 981(E) in Gazette of India dated 31st March, 2014 under Section 43 of the Airports Authority of India Act, 1994.

(Placed in Library, See No. LT 17/16/14)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Airports Authority of India and the Ministry of Civil Aviation for the year 2014-2015.

(Placed in Library, See No. LT 18/16/14)

---

CAPT. AMARINDER SINGH (AMRITSAR): Madam, we, this morning, moved an Adjournment Motion under Rule 56, asking the Government to explain the failure in curbing the soaring prices of essential commodities particularly, pulses, vegetables, fruits, oils and other food items, causing upset in the common man's budget and helplessness of the poor. ... *(Interruptions)* This is what we wanted to discuss. Now, when the Rajya Sabha has suspended the Question Hour and allowed a discussion on price rise, why cannot we have a discussion in the Lok Sabha on this issue? ... *(Interruptions)*

**शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वैंकैय्या नायडू) :** अध्यक्ष महोदया, सरकार की ओर से हम तैयार हैं। आप अभी चर्चा करें, आगे चर्चा करें। आप तय करिए कि कौन से नियम के आधार पर वे नोटिस दें। आप उसे स्वीकार करिए। उस आधार पर हम नियम 193 में प्राइस राइज पर विस्तार से चर्चा करने के लिए तैयार हैं। कोई छिपाने का विषय है ही नहीं। कौन जिम्मेदार है, पूरे देश को मालूम है। इसलिए यह बहस शुरू करिए, कोई प्राब्लम नहीं है।

SHRI MALLIKARJUN KHARGE (GULBARGA): We have requested to take up the discussion under Rule 56 as an Adjournment Motion. If you allow our Adjournment Motion, we are ready to take up and discuss this issue.

**माननीय अध्यक्ष :** देखिए, एडजर्नमेंट मोशन और भी आए हैं, मैं कोई भी एडजर्नमेंट मोशन एलाऊ नहीं कर रही हूं। मैं इतना ही कहना चाहूंगी, जैसा अभी कहा गया है, अगर सरकार प्राइस राइज पर चर्चा के लिए तैयार है, तो आप नोटिस दे दीजिएगा। जब आप चाहें, दोनों मिलकर तय कर लें, किसी भी समय चर्चा हो सकती है।

..(व्यवधान)

**माननीय अध्यक्ष:** कृपया मुझे बोलने दीजिए। इस विषय पर अलग से चर्चा हो सकती है। चर्चा के लिए मना नहीं किया है, लेकिन स्थगन प्रस्ताव के तहत नहीं होगी। आप नियम 193 में इस पर चर्चा के लिए नोटिस दे सकते हैं।

...(व्यवधान)

**माननीय अध्यक्ष:** इसके अलावा अन्य जो विषय इस तरह आएंगे, नियम 193 के अंतर्गत चर्चा की अनुमति दी जाएगी। सौगत राय जी ने भी रेल किराए में वृद्धि पर स्थगन प्रस्ताव दिया है। इस बारे में भी मेरा यही उत्तर है कि यह विषय स्थगन प्रस्ताव के तहत नहीं लिया जाएगा। आप नियम 193 के अंतर्गत इस पर

चर्चा कर सकते हैं। वैसे भी रेल बजट पर चर्चा के दौरान आप यह मुद्दा उठा सकते हैं। राजेश रंजन जी ने भी जो मामला उठाया है, बच्चों की मौत के बारे में, हम सब उससे अति सहानुभूति रखते हैं। इस पर भी चर्चा कर सकते हैं। मैं जानकारी लेकर उस पर भी कभी समय तय करके चर्चा की अनुमति दूंगी। अब हम शून्य काल को लेते हैं।

...(व्यवधान)

**श्री जयप्रकाश नारायण यादव (बाँका):** हमारा भी बहुत महत्वपूर्ण विषय है.....(व्यवधान)

**माननीय अध्यक्ष :** आप भी नियम 193 के तहत चर्चा के लिए नोटिस दे दें।

...(व्यवधान)

**माननीय अध्यक्ष:** उनका भी प्राइस राइज़ के बारे में है, आप भी नियम 193 के तहत चर्चा के लिए नोटिस दे सकते हैं। अब शून्य काल लेंगे।

...(व्यवधान)

**माननीय अध्यक्ष:** लगता है कि आप शून्य काल भी नहीं चाहते हैं।

...(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.07 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

---

**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

(Hon. Speaker *in the Chair*)

## ANDHRA PRADESH REORGANISATION (AMENDMENT) BILL, 2014 AND STATEMENT REGARDING ORDINANCE

HON. SPEAKER: Items No. 6 and 7 – Shri Rajnath Singh.

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): Hon. Speaker, the Government is in the process of obtaining recommendation of the President under Article 3 for introduction of the Andhra Pradesh Reorganisation (Amendment) Bill, 2014. I would, therefore, request you not to take Items No. 6 and 7 relating to the Bill and the Explanatory Statement on the Ordinance which is required to be laid on the Table of the House at the time of introduction of the Bill.

… (*Interruptions*)

---

**14.01 hrs**

*At this stage, Shri Rajesh Ranjan and some other hon. Members came and stood on the floor near the Table.*

**14.01 ½ hrs.**

## MATTERS UNDER RULE 377 *

**माननीय अध्यक्ष :** नियम 377 के अंतर्गत जितने भी आपके प्रपोजल हैं, पहले यह होता था कि वे सभी " ले" होते थे लेकिन हम उन्हें नये मैम्बर्स के लिए पढ़ने का प्रोसेस शुरु कर रहे हैं। आज ऐसा लगता है कि सहयोगी आपको पढ़ने नहीं देना चाहते हैं So, hon. Members can lay matters under Rule 377 on the Table of the House within 10 minutes.

### (i) Need to include Bargi dam project in Jabalpur, Madhya Pradesh in the scheme of national projects

**श्री गणेश सिंह (सतना):** मध्य प्रदेश के जबलपुर जिले में बरगी बांध बना हुआ है । उसकी दांयी तट नहर से जबलपुर, कटनी, सतना तथा रीवा जिले की 2,45,010 हैक्टेयर भूमि की सिंचाई प्रस्तावित है । इससे इन जिलों की 81,53,684 जनसंख्या लाभान्वित होगी । उक्त परियोजना को राष्ट्रीय परियोजना में शामिल करने हेतु राज्य सरकार ने मार्च, 2010 में सभी मानदंडों को पूरा करके केन्द्र सरकार के पास 3797 करोड़ रूपये की वित्तीय सहायता हेतु भेजा है ।

तत्कालीन माननीय जल संसाधन मंत्री ने 12 जून, 2013 को इस संदर्भ में मेरे पत्र के जवाब में मुझे सुचित किया कि उच्चाधिकार प्राप्त संचालन समिति की 17.02.2010 को आयोजित द्वितीय बैठक में बरगी बांध परियोजना को राष्ट्रीय परियोजना की स्कीम में शामिल करने के प्रस्ताव की सिफारिश की गई थी । योजना आयोग तथा अन्य मंत्रालयों की टिप्पणियों के अनुपालन को शामिल करने के पश्चात् संशोधित ईएफसी टिप्पणी इस मंत्रालय में प्राप्त हुई थी । इस दौरान वित्त मंत्रालय ने सितम्बर, 2012 में कुछ टिप्पणियां की थी, जो 12वीं योजना में एआईबीपी और राष्ट्रीय परियोजनाओं की स्कीम जारी रखने से मूलतः संबंधित थी । राज्य सरकार ने अपने दिनांक 18.09.2012 के पत्र के माध्यम से योजना आयोग से संशोधित कार्यक्रम सहित बरगी बांध परियोजना के पूर्ण होने की तारीख को मार्च, 2013 से बढ़ाकर मार्च, 2017 करने का भी अनुरोध किया था । योजना आयोग ने भी उपर्युक्त विस्तार को सहमति दे दी थी । ईएफसी ज्ञापन को संशोधित कर दिया गया है और यह मंत्रालय में विचाराधीन है ।

मैं जल संसाधन मंत्री जी से अनुरोध करता हूं कि इस परियोजना को प्राथमिकता देते हुए अविलंब स्वीकृति देने की कृपा करें ।

* Treated as laid on the Table.

## (ii) Need to revive Mahi Bajaj Project to solve irrigation and drinking water problems in Jalore and Sirohi districts of Rajasthan

**श्री देवजी एम. पटेल (जालौर):** माही नदी का पानी जालौर एवं सिरोही जिले को सुलभ कराने की महत्वाकांक्षी योजना 25 साल से कागजों में दफन है । ऐसे में आम जन की उम्मीदें टूटने लगी है । दरअसल वर्ष 1966 में राजस्थान व गुजरात सरकार में हुए समझौते के अनुरूप माही परियोजना की कवायद शुरू हुई । इसके बाद गुजरात सरकार ने राज्य को पानी की आवश्यकता का हवाला देते हुए पानी देने से मना कर दिया । बाद में समझौता कमेटी के जरिए इस पर सहमति बनाने के प्रयास किए गए । वर्ष 1988 में आखिरी बार इस पर मंथन किया गया । इसके बाद से यह परियोजना कागजों में दफन है । परियोजना के तहत बांसवाड़ा से सुरंग बनाकर जालौर, सिरोही, बाड़मेर के अनेक गांवों को माही नदी से पानी दिया जाना था । परियोजना को माही क्रासिंग पर अनास पिक वियर व चैनल के जरिए डूंगरपुर जिले के टिमरूआ गांव के पास माही नदी से शुरू कर जालौर के बागोड़ा उपखंड अंतर्गत बिशाला गांव तक प्रस्तावित किया गया था । योजना से समांतर 5.94 लाख एवं 7.11 लाख एकड़ भूमि को लिफ्ट से सिंचित किया जाना प्रस्तावित था । माही बजाज परियोजना की खोसला कमेटी एवं राजस्थान गुजरात समझौते के अनुसार पानी की मात्रा 40 टी.एम.सी. है । निष्पादित अनुबंध के अनुसार गुजरात राज्य से राजस्थान में उपयोग के लिए सहमति प्राप्त करने एवं इस जल उपयोग के माही बेसिन मास्टर प्लॉन का कार्य राज्य सरकार स्तर पर नेशनल वाटर डेवलेप्मेंट एजेंसी, नई दिल्ली को आबंटित किया हुआ है । जालौर सिरोही जिला में कम वर्षा के चलते एवं गिरते भू-जल स्तर से पूरा जिला डार्क जोन घोषित किया जा चुका है । गिरते भू-जल स्तर के स्थायी समाधान व जिले को हराभरा बनाने के लिए माही बांध की वर्षों पुरानी प्रस्तावित योजना को मूर्त रूप देने की आवश्यकता है । अतः इस क्षेत्र की पेयजल की समस्या को देखते हुए पिछले 25 वर्षों से कागजों में दम तोड़ रही माही-बजाज परियोजना को जल्द से जल्द शुरू किया जाए।

## (iii) Need to start work on Ken-Betwa River Link Project

**डॉ. वीरेन्द्र कुमार (टीकमगढ़):** मेरे संसदीय क्षेत्र टीकमगढ़ छतरपुर में नदियों को आपस में जोड़ने की योजनान्तर्गत केन-बेतवा नदियों को जोड़ने का कार्य पहले चरण में शामिल किया गया था । इस संबंध में राज्य सरकार द्वारा भी पूरा सहयोग किया गया था । इस योजना पर कार्य होने से मध्य प्रदेश एवं उत्तर प्रदेश के अनेक जिले लाभान्वित होंगे । बुन्देलखंड के वह जिले जो विकास की दौड़ में पिछड़े हें वह इस योजना पर कार्य होने से आर्थिक प्रगति की तरफ बढ़ेंगे एवं सिंचाई के साधनों का विस्तार होगा ।

अतः केन्द्र सरकार से अनुरोध है कि नदियों को आपस में जोड़ने की योजनान्तर्गत केन एवं बेतवा नदियों को जोड़ने का कार्य शीघ्र प्रारंभ करवाने का सहयोग करें ।

## (iv) Need for revival package of Barauni Oil Refinery

**डॉ. भोला सिंह (बेगूसराय):** बरौनी तेलशोधक कारखाने की स्थापना के 50 वर्ष हो चुके हैं । बेगूसराय जिला के पुरखों की दानशीलता, राष्ट्र के प्रति उनकी असीम राष्ट्रभक्ति तथा बिहारी केसरी डॉ. श्री कृष्ण सिंह की राजनीतिक पहल पर काफी जद्दोजहद के बाद इस तेलशोधक कारखाने की स्थापना संभव हुई । असम से कच्चे तेल की आपूर्ति पाइप के द्वारा होती और बरौनी में उसका शोधन होता पर यह रिफायनरी राजनीतिक नक्षत्रों के ग्रहों से निकल नहीं पाया यह बांझ बनकर रह गया । इसके नेप्था से 35 पैट्रोकेमिकल एरोमेटिक कारखाने लगते । सैंकड़ों घरेलू मध्यम दर्जे के उद्योग धंधों का जन्म होता पर कुछ भी नहीं हुआ । इतना ही नहीं असम में एक दूसरी रिफायनरी, दूसरा तेलशोधक कारखाना श्री राजीव गांधी के शासनकाल में स्थापित हुआ । बरौनी तेलशोधक कारखाना घोर संकट में फंस गया । बिना इस कारखाने की भविष्य की चिंता किए हुए इसे गोदाम बनाने के सारे प्रयास हुए पर जन दबाव के कारण अभी तक यह नहीं हुआ । इस कारखाने का न तो विस्तार हो रहा है और न इसे जीवित रहने के लिए इसकी शक्ति का उपयोग हो रहा है । अभी हाल में देश के तमाम तेलशोधक कारखानों के विस्तार के लिए 80 हजार करोड़ रूपये की योजना आकार ले रही है पर बरौनी उसमें शामिल नहीं है । बरौनी का पाप यही है कि सार्वजनिक क्षेत्र में वह किसानों की अद्भुत दानशीलता की प्रवृति को लेकर है । वह देश के प्रथम प्रधानमंत्री पंडित नेहरू एवं बिहार के प्रथम मुख्यमंत्री श्री कृष्ण सिंह की आत्मा का स्पंदन है । मैं केन्द्रीय सरकार के पैट्रोलियम एवं प्राकृतिक गैस मंत्रालय से मांग करता हूं कि बरौनी तेलशोधक कारखाने को न्याय मिले एवं उसका विस्तार हो एवं यह कामकाज विकास की उच्चता को प्राप्त करे ।

## (v) Need to take measures for early completion of North Koel Reservoir and Dam Project in Palamu, Jharkhand

**श्री सुनील कुमार सिंह (चतरा):** मेरा संसदीय क्षेत्र चतरा सर्वाधिक पिछड़े, गरीब, सूखाग्रस्त तथा अकाल पीड़ित क्षेत्रों में से एक है । पलामू तथा लातेहार जिलों के पॉकी, लेस्लीगंज, लातेहार, बालूमाथ तथा चंदवा प्रखंड तो और भी अधिक पीड़ित तथा प्रभावित है ।

पलामू प्रमंडल में उत्तर कोयल जलाशय योजना के अंतर्गत मंडल में जलाशय एवं डैम 1972 से ही निर्माणाधीन है । इस योजना की स्वीकृति के समय संसद में एक प्रश्न के जवाब में 1972 में कहा गया था कि पलामू में मंडल डैम से 24 मेगावाट जल विद्युत की आपूर्ति तथा औरंगा एवं अमानत नदियों पर जलाशय का निर्माण कराकर लगभग 1,20,000 हैक्टेयर भूमि में सिंचाई की व्यवस्था होगी, जो आज तक पूरी नहीं हुई ।

मैं भारत सरकार के जल संसाधन मंत्रालय से मांग करता हूं कि जलाशय व डैम का कार्य स्वीकृत कर पूरा कराए जिससे चतरा के सर्वाधिक पिछड़े पॉकी, मनिका, लेस्लीगंज, बालूमाथ, लातेहार, बरवाडीह मनिका आदि प्रखंडों की जनता को गरीबी, भुखमरी, बेरोजगारी से मुक्ति दिलाने के लिए पर्याप्त पेयजल, सिंचाई एवं उद्योगों को जलापूर्ति हो सके ।

## (vi) Need to promote animal husbandry in the country to generate employment

**श्रीमती जयश्रीबेन पटेल (मेहसाणा):** व्यक्ति हो या परिवार अथवा देश, सभी के लिए आवश्यक है कि वह प्रगति पथ पर निरंतर बढ़ता चले किंतु यह तभी संभव है जब वह अपने संसाधन, क्षमता और आवश्यकता को ध्यान में रखकर प्रगति पथ का चयन करे । आज के हिंदुस्तान का अकुशल श्रमिक वर्ग देश की एक बड़ी सामर्थ्य है, और साधन है नवजवान का पसीना, और जरूरत है अधिक से अधिक रोजगार के अवसर । भारत में पशुपालन हमारी अर्थव्यवस्था की रीढ़ की हड्डी है । इसमें देश के असंगठित क्षेत्र के असंख्य लोगों को सदैव रोजगार के अवसर उपलब्ध रहते हैं ।

देश के अकुशल श्रमिक वर्ग के लिए पशुपालन व्यवसाय खरा उतरता है । अतः सरकार से मेरा आग्रह है कि देश में पशुपालन व्यवसाय को व्यापक तौर पर प्रोत्साहित करके देश के सकल घरेलू उत्पाद में इस व्यवसाय की भागीदारी बढ़ाएं तथा सरकार से मेरी मांग है कि वो देश के प्रत्येक जिले में पशु चिकित्सालय का निर्माण कराएं तथा पशुपालन विश्वविद्यालयों की स्थापना हेतु कदम उठाने की कृपा करें ।

## (vii) Need to take immediate steps to improve the power situation in Uttar Pradesh

**श्री जगदम्बिका पाल (डुमरियागंज) :** भारत के विभिन्न स्थानों पर खासकर उत्तर प्रदेश एवं देश की राजधानी दिल्ली में इस भीषण गर्मी में विद्युत कटौती से देश की जनता में काफी आक्रोश है । वर्तमान समय में जब लोगों को गर्मी से बचने के लिए ज्यादा बिजली की जरूरत है तब मात्र उत्तर प्रदेश की जनता को 4 से 5 घंटे बिजली मिल रही है । उत्तर प्रदेश में विद्युत आपूर्ति के लिए 14 हजार मेगावाट से अधिक विद्युत की आवश्यकता बनी हुई है । उत्तर प्रदेश सरकार एक तरफ इस विद्युत आपूर्ति को पूरा करने के लिए नयी विद्युत इकाई खोल रही है तो वहीं पर दूसरी तरफ पुरानी विद्युत इकाई बंद हो रही है जिससे उत्तर प्रदेश में विद्युत संकट से निपटने हेतु किये जा रहे प्रयास अपर्याप्त लगते हैं ।

अतः भारत सरकार से इस गंभीर मामले को देखते हुए तुरंत कोई प्रभावी उपचारात्मक कदम उठाने की मांग करता हूं ।

## (viii) Need to take measures to make Bandi River and Nahda dam in Pali district of Rajasthan Pollution free

**श्री पी.पी. चौधरी (पाली) :** मैं सरकार का ध्यान मेरे लोकसभा क्षेत्र पाली की गंभीर समस्या की ओर आकर्षित करते हुए बताना चाहूंगा कि मेरे क्षेत्र की बाड़ी नदी व नेहडा बांध लगातार प्रदूषित होता जा रहा है । वर्तमान में स्थिति बद से बदतर हो रही है । पीने के लिए भू-जल का पानी खराब हो चुका हैं पानी के किनारे बसने वाले पशु-पक्षी भी नगण्य संख्या में दिखते हैं ।

इस संबंध में राज्य सरकार, उच्च न्यायालय, राज्य मानवाधिकार आयोग, राज्य प्रदूषण नियंत्रण मण्डल व केन्द्रीय ग्रीन ट्रिब्यूनल आदि के द्वारा उठाए गए कदम व दिये गए निर्देश नाकाफी रहे हैं । यहां रहने वाले लोगों के स्वास्थ्य में भी निरंतर गिरावट देखी जा सकती है । पाली जिले के किसानों की जमीन बंजर होती जा रही है और उस जमीन पर कुछ उग भी जाता है तो उसकी गुणवत्ता बहुत ही निम्न किस्म की होती है, जिसे बाजार भाव में बेचा जाना संभव नहीं होता । राज्य पशुपालन विभाग की रिपोर्ट के अनुसार यहां विचरण करने वाले पशुओं में बांक्षपण, प्रतिरोधक क्षमता व उत्पादन क्षमता में कमी आदि दर्ज की गयी है । हालांकि प्रदूषण नियंत्रण करने के अनेकों उपायों पर विचार किया जा चुका है, जो नाकाफी रहे हैं ।

अतः मेरा अनुरोध है कि केन्द्र सरकार द्वारा विशेषज्ञों की टीम राजस्थान के पाली जिले में भेजी जाए तथा पाली जिले की इस गंभीर समस्या को दूर करने हेतु केन्द्र सरकार द्वारा विस्तृत योजना तैयार की जाये ।

## (ix) Need to provide sewer lines in Fatehpur Parliamentary Constituency, Uttar Pradesh

**साध्वी निरंजन ज्योति (फतेहपुर) :** मेरा संसदीय क्षेत्र फतेहपुर, उत्तर प्रदेश एक प्राचीन एवं ऐतिहासिक शहर है । यह शहर भूतपूर्व प्रधानमंत्री स्व. वी.पी. सिंह का भी संसदीय क्षेत्र रहा है । इतने प्राचीन एवं सुविख्यात क्षेत्र में अभी तक जनता को सीवर लाइन जैसी मूलभूत सुविधाएं उपलब्ध नहीं करायी गयी हैं, जिससे नगरवासियों को भारी कठिनाइयों का सामना करना पड़ रहा है । सीवर लाइन न होने के कारण नगर में जगह-जगह जलभराव एवं गंदगी का अंबार है । गंदगी की वजह से लोगों का स्वास्थ्य प्रभावित हो रहा है जिसके कारण उन्हें गंभीर बीमारियां लगी हुई हैं । हर वर्ष बरसात में स्थिति और भी बदतर हो जाती है । फतेहपुर शहर में सीवर लाइन डालने का प्रस्ताव संबंधित मंत्रालय में लंबित है । क्षेत्र के विकास और जनता के स्वास्थ्य को ध्यान में रखते हुए तुरंत सीवर लाइन डालने की आवश्यकता है ।

अतः केन्द्र सरकार से विनम्र अनुरोध है कि जनता की मूलभूत आवश्यकताओं की पूर्ति हेतु शीघ्राशिशीघ्र सीवर लाइन डालने के लिए आवश्यक निर्देश जारी करने की कृपा करें ।

## (x) Need to permit plying of heavy vehicles on Mahatma Gandhi Setu, Patna and Rajendra Road Bridge in Mokama, Bihar

**श्रीमती रमा देवी (शिवहर):** नार्थ एवं साउथ बिहार को जोड़ने वाले महात्मा गांधी सेतु पर तकनीकी खराबी के कारण 10 चक्के एवं उससे ज्यादा चक्के वाले वाहनों की आवाजाही मई 2014 से बंद कर दी गयी है । महात्मा गांधी सेतु पटना एवं राजेन्द्र सड़क पुल, मोकामा के माध्यम से आम जनता की अधिकतर गतिविधियाँ संपन्न होती है । छोटे वाहनों से माल मंगाना या भेजना दोनों महंगा पड़ता है । आवाजाही पर रोक लगने के कारण दवा, खाद्यान्न, आवश्यक उपभोक्ता वस्तुएं तथा अन्य प्रकार के माल का आवागमन बाधित हो रहा है और इससे वस्तुओं की कीमतें भी बढ़ने लगी है । आवागमन पर रोक लगने से आम जनता, ट्रांसपोर्टर एवं शीघ्र नष्ट होने वाली सामग्रियों यथा सब्जी, फल आदि के विक्रेता के साथ-साथ राज्य के उद्यमी एवं व्यवसायी भी बुरी तरह से प्रभावित हो रहे हैं जिसका प्रतिकूल प्रभाव राज्य की आर्थिक एवं औद्योगिक गतिविधियों पर पड़ रहा है ।

बिहार राज्य में उपरोक्त पुल पर भारी वाहनों के आवागमन पर रोक लगने से विकास गतिविधियों पर प्रतिकूल प्रभाव पड़ रहा है । सरकार से अनुरोध है कि महात्मा गांधी सेतु पटना एवं राजेन्द्र सड़क पुल मोकामा पर दस एवं उससे अधिक चक्के के वाहनों के आवागमन को प्रारंभ करने की अनुमति दी जाये ।

## (xi) Need to provide safe drinking water, sanitation and toilet facilities to people living in coastal regions of the country particularly in Kerala

SHRI MULLAPPALLY RAMCHANDRAN(VADAKARA): India has a long coastline of 7517 Kilometers covering nine states and three Union territories. Millions of people living along the coast depend upon the sea for their livelihood. India earns huge foreign exchange through marine products export. The living condition of these coastal people is deplorable. During monsoons, the poor fishermen cannot venture into sea due to turbulent weather and hence suffer financial hardships.

As I come from a coastal state, I know the condition of the fishermen living along the seashore. Kerala has 580 Kilometers of coastline and the people here suffer from want of safe drinking water. Water available along the seashore is saline and unfit for drinking resulting in all kinds of diseases. Sanitation and lack of toilet facilities is also a major problem in all the coastal states.

I appeal to the Government of India to evolve a strategy to address these issues on a war-footing.

**(xii) Need to make seed farm in Meichengam village of Tiruvannnamalai district in Tamil Nadu functional and also provide land for setting up an agricultural college in the area**

SHRIMATI R VANAROJA(TIRUVANNAMALAI): In the year 1972 a Central State seed farm was started in Meichengam Village near Chengam of Tiruvannamalai district of Tamil Nadu in a land spread over 11500 acres which belonged to Department of Forests. High breed millet saplings, hybrid varieties of Sapotta and Guava saplings grown through horticultural techniques were distributed to farmers. Around 10000 labourers worked in this seed farm on daily wages. Due to inefficient administration, the number of labourers, who worked in seed farm came down to 2000 and ultimately it was closed in 2002 due to loss. Now more than 10000 labourers are unemployed. There were 110 tube wells in this seed farm which functioned well. It is a matter of great concern that the seed farm has been closed. Now the seed farm has been handed over to TAFCORN (Tamil Nadu Forest Plantation Corporation Limited) and Nilgiri saplings are planted. Even though there are 110 tube wells which seem to be a boon to the farmers of this region, the seed farm has not been made functional. Growing of Nilgiri saplings is further a matter of worry. I strongly urge the Union Government to take over the land of around 11500 acres to start the seed farm with a view to provide standardized seeds to farmers. Moreover, this farm will become a source of employment for more than 10000 labourers. Further, as Tiruvannamalai district is known for agricultural activities, Union Government should come forward to grant a piece of land under its control for setting up an agricultural college for the benefit of the people.

I, therefore, urge upon the Union Government to make the seed farm in Melchengam Village of Tiruvannamalai functional so as to benefit farmers and to provide employment to thousands of labourers. I also urge that necessary land may be provided by the Union government for setting up of an agricultural college in this area for the benefit of agricultural students.

**(xiii) Need to restore the quota of jute bag for packing foodgrains, fertilizers, sugar and cement.**

PROF. SAUGATA ROY (DUM DUM): The Jute Package Mandatory Order was introduced by the Central Government in 1987. It envisaged fixed quota for jute bag in packing food, fertilizers, sugar and cement. The UPA-II government diluted the jute packaging order and reduced the quota of jute bag in different industries. This had led to the crisis in the jute industry which employs two lakh people in West Bengal. Huge stocks are piling up in the mills and four jute mills were closed in West Bengal. The Central Government and the Ministry of Textiles must immediately restore the quota of jute bag as applicable earlier.

## (xiv) Need to control discharge of industrial effluents into Santara creek of river Mahanadi by the refinery of Indian Oil Corporation Limited at Paradip in Odisha

DR. KULAMANI SAMAL ( JAGATSINGHPUR): The Indian Oil Corporation Limited (IOCL) established its refinery at Paradip over 3344 acres of land along the Santra creek and Atharbanki creek of river Mahanadi. The inhabitants residing along these creeks mostly belong to Fishing and farming communities. They depend largely upon the water sources either to do pisciculture or cultivate their land. Over the past couple of months, it is learnt that the Refinery of Indian Oil Corporation Limited at Paradip is discharging the hazardous effluents into the nearby Santra creek. Consequently, a large number of dead fishes and aquatic species are seen drifting along the water bodies and creeks where the oil refinery project of Indian Oil Corporation Limited is established. In spite of many appeals of the people's representatives and local people of the area, the authority of IOCL is not taking any action to control the effluents being discharged into the water bodies. As a result, the fishing community depending upon the water sources is facing a lot of difficulties to manage their livelihood. The same is the case with the farmers also who are apprehensive that their agricultural field may lose its fertility thereby affecting the level of production. It is to mention that the Petroleum, Chemicals and Petrochemical Investment Regions (PCPIR) policy of 2007 is aimed at development of industrial clusters with an integrated and environment friendly manner in order to achieve synergies and sustainable development of the area. But IOCL as one of the most prestigious and capital-intensive project at Paradip has been violating the very approach of PCPIR policy of 2007. Hence, I would like to draw the attention of Minister of Petroleum and Natural Gas as well as Minister of Enviornment, Forest and Climate Change to look into the matter and initiate appropriate action to safeguard the interest of poor fishing and farming Communities of the area.

## (xv)Need to develop adequate tourist facilities in Aurangabad, Maharashtra to boost tourism in the region

**श्री चंद्रकांत खैरे (औरंगाबाद):** महाराष्ट्र के मेरे संसदीय क्षेत्र औरंगाबाद को 52 गेटो का शहर कहा जाता है जहां प्राचीन इमारते एवं ऐतिहासिक धरोहरें अपने अटूट इतिहास का बयान कर रही है । मेरे इस संसदीय क्षेत्र में हिंदू, मुस्लिम एवं बौद्ध संस्कृति का अनुपम समन्वय देखने को मिलता है । अजन्ता एवं एलौरा की गुफाएं पूरी दुनिया में प्रसिद्ध है । जायकाबाडी डैम और बीबी का मकबरा, औरंगजेब की कब्र इस जिले में स्थित हैं, गुफाओं में बौद्ध कलाकृति एवं अद्‌भुत गौतम बुद्ध की मूर्तियों अहिंसा एवं शांति का संदेश दे रही है । दौलतबाद का देवगिरी किला, हिन्दुओं के कई प्रसिद्ध मंदिर जिसमें, भदरा मारूति मंदिर दुलीभंजन के भगवान दत्त का मंदिर एवं 12 ज्योतिलिंग में एक ज्योतिलिंग इसी औरंगाबाद में स्थित है । इन एंतिहासिक स्थलों को देखने के लिए विश्व भर के पर्यटक आते हैं, परंतु यहां पर पहुंचने के लिए उन्हें कई कठिनाईयों का सामना करना पड़ता है । औरंगाबाद के ऐतिहासिक धरोहरों की महत्ता को देखते हुए यहां पर्यटन को बढ़ावा दिया जाना चाहिए । यहां पर आने जाने के लिए मात्र एक दो रेलगाड़ियां हैं । औरंगाबाद को वायुयान सेवा से कई अन्य शहरों से जोड़ा जाना चाहिए और पर्यटन की सुविधा को बढ़ाना चाहिए । पर्यटन की आवश्यक सुविधा यहां पर न के बराबर है ।

पूरे भारत में महाराष्ट्र के औरंगाबाद जिले में पर्यटन के विकास की काफी संभावनाएं हैं और काफी मात्रा में विदेशी मुद्रा कमाई जा सकती है । अतः सदन के माध्यम से सरकार से अनुरोध है कि मेरे संसदीय क्षेत्र महाराष्ट्र के औरंगाबाद जिले में पर्यटन की संभावनाओं का भरपूर उपयोग किया जाये ।

**(xvi) Need to construct a Road Over Bridge at level crossing near Palakkad Railway Junction in Kerala**

SHRI M.B. RAJESH (PALAKKAD): I once again wish to draw the attention of the Government to an extremely important issue concerning the people of my constituency. Nadakkavu Railway Gate, Lc.No. 160/T/Special class/533/8-10 which is very close to Palakkad railway junction is causing great difficulties and hardships to the people of that area. The gate is situated in Palakkad-Malapuzha road. Malampuzha is a major tourist destination in the State and thousands of vehicles pass through this road each day. Since the density of vehicular traffic is too high, frequent closure, of the gate causes problems and paralysing the daily life of people in that location. Not only that, in the last three years alone a dozen patients have died on the way as they could not get timely treatment due to closure of the gate. The last death occurred just a month ago. The continuing deaths of patients at the closed gate have led to strong public protests. Many students have missed their examinations, interviews etc., due to this frequent gate closure. The closures are too frequent because of the proximity of the gate to the major railway junction. In view of the seriousness of the situation, I urge upon the Government to take immediate steps to build an ROB without any further delay.

**(xvii) Need to prevent the felling of trees on the campus of National Defence Academy, Khadakwasla, Pune in Maharashtra**

SHRIMATI SUPRIYA SULE (BARAMATI): I would like to draw the attention of the Government towards the illegal cutting down of 1774 trees by the National Defence Academy (NDA), Khadakwasla, Pune for constructing boundary wall and peripheral road across 45 acres of its campus. In a shocking revelation it is found that the Forest Department had permitted the cutting of only 739 scheduled-trees and the Academy had no formal permission to cut the other 1,035 non-scheduled trees. The felling of trees is in full progress between *Uttamnagar* and *Kudje* village. Shockingly, several trees which did not seem to obstruct the construction of the boundary wall and peripheral road were also cut down. The illegal cutting down of trees on the NDA campus will not only impact the surrounding environment but also adversely affect the people at large. Therefore, in the first instance, trees should be uprooted and replanted elsewhere using high-tech machines rather than cutting them down. I would, therefore, strongly request the Minister of Environment, Forests and Climate Change to kindly look into the matter and do the needful urgently in the larger public interest.

## (xviii) Need to set up a railway division in Bhagalpur, Bihar

**श्री शैलेश कुमार (भागलपुर) :** मेरे संसदीय क्षेत्र भागलपुर में रेल सुविधाओं सहित रेलवे के परिचालन आदि की समस्या को देखते हुए वर्ष 2009 के अनूपूरक बजट में तत्कालीन रेल मंत्री द्वारा भागलपुर को रेल मंडल बनाने की घोषणा की गई थी लेकिन अभी तक रेलवे द्वारा भागलपुर को रेल मंडल बनाने की दिशा में कोई भी कदम नहीं उठाया गया है । रेलवे की तरफ से पूर्व रेलवे को अभी कोई सूचना नहीं दी गई है जिससे रेल मंडल की स्थापना में सकारात्मक स्थिति स्पष्ट हो सके । स्थानीय रेल यात्रियों को आरक्षण की सुविधा तथा रेलवे के परिचालन में हो रही कठिनाई के चलते घोर निराशा का सामना करना पड़ रहा है ।

अतः से सरकार से मेरा आग्रह है कि भागलपुर जो कि पूर्व से ही रेल मंडल घोषित है इसकी स्थापना यथाशीघ्र किये जाने के संबंध में रेलवे अधिकारियों को निर्देशित करने का कार्य करें जिससे स्थानीय रेल यात्रियों तथा रेल परिचालन के वर्तमान समस्या को दूर किया जा सके ।

**14.02 hrs**

*At this stage, Shri Rajesh Ranjan and some other hon. Members went back to their seats.*

**माननीय अध्यक्ष :** एक मिनट आप मेरी बात सुनिये, आप महंगाई की बात उठाना चाहते हैं जैसा मैं समझ रही हूं। सुबह एडजर्नमेंट मोशन पर मेरी रुलिंग आ गयी है, आप वास्तव में अगर उस पर चर्चा करना चाहते हैं तो नियम 193 के अंतर्गत नोटिसेज मेरे पास आई हैं, आप चाहें तो मैं अभी नियम 193 के तहत चर्चा शुरु करवा सकती हूं।

...(व्यवधान)

**माननीय अध्यक्ष :** कोई भी एक व्यक्ति बोलेगा तो अच्छा रहेगा। मैंने माननीय मल्लिकार्जुन जी को कहा है। कोई भी एक व्यक्ति बोले।

CAPT. AMARINDER SINGH (AMRITSAR): Madam, we want our Adjournment Motion to be accepted.

**माननीय अध्यक्ष :** क्या?

CAPT. AMARINDER SINGH : Madam, I am on my feet for this very purpose that I had submitted a notice under Rule 56 asking for an Adjournment Motion. I have asked for it. So, I want to be able to speak on that. Why should we go to Rule 193? It is just a statement under Rule 193. We want an answer from the Government. We want voting by the House on an issue which is an important issue for the country. People are starving and food prices are rising to terrible levels. How do you think that the common man is going to survive? Is that discussion more important or is it more important to discuss about other things in the questions like, which we had earlier, Air India's overdraft etc.? These are not the things that we have …..

**माननीय अध्यक्ष :** एक मिनट आप रुकिये। आपने जो नोटिस दिया है वह एडजर्नमेंट मोशन के लिए दिया है वह मैंने अलाउ नहीं किया है। आप लोग प्राइस-राइज पर जो चर्चा चाहते हैं, गरीबों की बात उठाना चाहते हैं, उस पर मैं आपसे सहमत हूं और इसलिए वही बात आप यहां नियम 193 के अंतर्गत कर सकते हैं। नियम 193 के अंतर्गत नोटिसेज आई हुई हैं, मैं उन्हें अलाउ कर सकती हूं।

If you do not want .......

(*Interruptions*)

SHRI DEEPENDER SINGH HOODA (ROHTAK): Madam, we want a division. … (*Interruptions*)

**माननीय अध्यक्ष :** नहीं, नहीं, I am sorry. नियम 193 के अंतर्गत हम चर्चा के लिए तैयार है। We are ready. I am allowing the discussion. अब एडजर्नमेंट मोशन का सवाल ही पैदा नहीं होता, फिर आप कैसे चर्चा कर सकते हैं।

**श्री ज्योतिरादित्य माधवराव सिंधिया (गुना) :** महोदया, हम आपका संरक्षण चाहते हैं। विषय यह है कि जब राज्य सभा में अलाउ किया गया है। ...(व्यवधान)

**माननीय अध्यक्ष :** सवाल राज्य सभा का यहां नहीं है आप इसे समझिये। आप सीनियर मैम्बर हैं, दूसरे हाउस में क्या चल रहा है वह यहां नहीं आ सकता है, यहां की बात करो। हम चर्चा करवाने के लिए तैयार हैं। I am sorry, इसका मतलब है कि आप गरीबों की बात नहीं करना चाहते। मैं नियम 193 के अंतर्गत चर्चा करवाने के लिए तैयार हूं।

...(व्यवधान)

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Hon. Speaker, the Opposition and other friends wanted to raise the issue of price rise, which is an important issue, through an Adjournment Motion. … (*Interruptions*) Hon. Chair has given the ruling saying that Adjournment Motion is not allowed or it is disallowed. … (*Interruptions*) Subsequently, some of the hon. Members have given notices under Rule 193 for discussing the issue of price rise. … (*Interruptions*) If the Chair permits that discussion under Rule 193, as far as the Government is concerned my understanding of the Parliamentary functioning is that adjournment to discuss immediately and the Government is ready to discuss it immediately, now itself. … (*Interruptions*) It is for the Chair to decide under which rule it is to be done. … (*Interruptions*)

HON. SPEAKER: It is already decided. I am sorry.

… (*Interruptions*)

**माननीय अध्यक्ष :** मेरे पास दो प्रकार के मोशन थे, मैंने एडजर्नमेंट मोशन पर डिसीज़न दे दिया है। 193 का नोटिस है। I am ready to accept those notices.

… (*Interruptions*)

**माननीय अध्यक्ष :** जब मैं रूलिंग दे चुकी हूं, तो आपको समझने की कोशिश करनी चाहिए। When I have given my ruling on this issue,

… (*Interruptions*)

**माननीय अध्यक्ष :** मैं रूलिंग दे चुकी हूं।

…(व्यवधान)

HON. SPEAKER: I am not saying, No. Please understand this.

… (*Interruptions*)

HON. SPEAKER: Hon. Members, I have received six notices of Short Duration Discussion under Rule 193.

… (*Interruptions*)

**14.06 hrs**

*At this stage, Shri Deepender Singh Hooda, Shri Rajesh Ranjan and some other hon. Members came and stood on the floor near the Table.*

HON. SPEAKER: It is on the issue of price rise from Sarvashri P. Karunakaran; Jai Prakash Narayan Yadav; Shailesh Kumar; Bhartruhari Mahtab; Shankar Prasad Datta; and Bhagwant Mann.

… (*Interruptions*)

**14.07 hrs**

*At this stage, Shri Bhagwant Mann and some other hon. Members came and stood on the floor near the Table.*

HON. SPEAKER: The notice tabled by Shri P. Karunakaran was received first in point of time. Therefore, I call Shri Karunakaran to initiate the discussion on price rise.

… (*Interruptions*)

HON. SPEAKER: I am giving time to discuss it.

… (*Interruptions*)

**14.08 hrs**

*At this stage, Shri M. I. Shanavas and some other hon. Members came and stood on the floor near the Table.*

HON. SPEAKER: Now, Shri Karunakaran. Is he present?

… (*Interruptions*)

HON. SPEAKER: No, this is not the way to do it.

… (*Interruptions*)

HON. SPEAKER: I am sorry.

… (*Interruptions*)

**माननीय अध्यक्ष :** अगर आप डिस्कशन नहीं चाहते हैं, तो ठीक है।

…(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet tomorrow, 8 July 2014 at 11 am.

**14.09 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 8, 2014 / Ashadha 17, 1936 (Saka).*

---